

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :22-09-2022

| Date : 22.09.2022 | | | | | | | | | | |
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| S L N O. | C.A. No. | Date of Applicat ion | Case No. | Name of the Applicant | C. C Ty pe | Jud ge / Cou rt Nam e | C.C Applied For | Othe r Docu ment | Deal ing Sect ion | Se at |
| 1 | 8010 8/20 22 | 22.09 .2022 | CRLM P- 1731 /202 2 | BISWARANJAN DALAI | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-08 | | | (S ea t No -) |
| 2 | 8010 9/20 22 | 22.09 .2022 | BLAP L- 7377 /202 2 | T. R. DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No -) |
| 3 | 8011 0/20 22 | 22.09 .2022 | WP (C)- 1905 0/20 21 | DILLIP SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No -) |
| 4 | 8011 1/20 22 | 22.09 .2022 | TRP (C)- 29/2 018 | G. JAYASINGH | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-20 | | | (S ea t No -) |
| 5 | 8011 2/20 22 | 22.09 .2022 | ABLA PL- 1156 7/20 22 | PANKAJ KUMAR PANI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No -) |
| 6 | 8011 3/20 22 | 22.09 .2022 | WPC (OAC) - 1999 /201 8 | M/S DAYANIDHI MISHRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No -) |
| 7 | 8011 4/20 22 | 22.09 .2022 | WPC (OAC) - | TAPAN SWAIN | C.O . | COUR T NO. | Order Dtd. 2022-09-20 | | | (S ea t |

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| | | | 2245/2018 | | | 3 OLD | | | | No-) |
| 8 | 8011 5/20 22 | 22.09 .2022 | WA- 515/ 2017 | PRASANJIT BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-09-19 | | | (S ea t No -) |
| 9 | 8011 6/20 22 | 22.09 .2022 | ABLA PL- 1496 /202 2 | BALARAM SINGH | GEN ERA L | | Order Dtd. 2022-03-08 | | | (S ea t No -) |
| 1 0 | 8011 7/20 22 | 22.09 .2022 | ABLA PL- 1497 /202 2 | BALARAM SINGH | GEN ERA L | | Order Dtd. 2022-03-08 | | | (S ea t No -) |
| 1 1 | 8011 8/20 22 | 22.09 .2022 | ABLA PL- 1871 /202 2 | BALARAM SINGH | GEN ERA L | | Order Dtd. 2022-08-11 | | | (S ea t No -) |
| 1 2 | 8011 9/20 22 | 22.09 .2022 | WPC (OAC) - 2179 /201 8 | M. N. MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No -) |
| 1 3 | 8012 0/20 22 | 22.09 .2022 | RVWP ET- 192/ 2022 | G R JENA | GEN ERA L | | Order Dtd. 2022-09-15 | | | (S ea t No -) |
| 1 4 | 8012 1/20 22 | 22.09 .2022 | CONT C (CP C) - 330/ 2013 | A SIKDAR | GEN ERA L | | Order Dtd. 2021-12-04 | | | (S ea t No -) |
| 1 5 | 8012 2/20 22 | 22.09 .2022 | MACA - 162/ 2021 | S K BEHERA | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-19 | | | (S ea t No -) |
| 1 6 | 8012 3/20 22 | 22.09 .2022 | OJC- 1552 3/20 01 | H K PANDA | GEN ERA L | | Order Dtd. 2001-12-20 | | WRIT BRAN CH-7 | (S ea t No - 5) |

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| 17 | 8012 4/20 22 | 22.09 .2022 | MACA - 162/ 2021 | S SWAIN | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-19 | | | (S ea t No - 5) |
| 18 | 8012 5/20 22 | 22.09 .2022 | ABLA PL- 8793 /202 1 | M K SWAIN | GEN ERA L | | Order Dtd. 2021-07-28 | | | (S ea t No - 5) |
| 19 | 8012 6/20 22 | 22.09 .2022 | CRLM C- 6157 /201 4 | H K DASH | GEN ERA L | | Order Dtd. 2022-07-29 | | | (S ea t No - 5) |
| 20 | 8012 7/20 22 | 22.09 .2022 | CRLM C- 6157 /201 4 | H K DASH | GEN ERA L | | Order Dtd. 2022-07-29 | | | (S ea t No - 5) |
| 21 | 8012 8/20 22 | 22.09 .2022 | WPC (OA) - 2069 /201 8 | DILLIP SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 5) |
| 22 | 8012 9/20 22 | 22.09 .2022 | WP (C))- 2381 6/20 22 | RABI NARAYAN BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | WRIT BRAN CH-3 | (S ea t No - 13) |
| 23 | 8013 0/20 22 | 22.09 .2022 | WP (C))- 4506 /201 7 | A K RANA | GEN ERA L | | Judgement Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 24 | 8013 1/20 22 | 22.09 .2022 | WPC (OA) - 2068 /201 8 | DILLIP SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 13) |
| 25 | 8013 2/20 | 22.09 .2022 | WP (C))- | A K RANA | GEN ERA | | Judgement Dtd. 2022-09-21 | | | (S ea |

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| | 22 | | 4504/2017 | | L | | | | | t No - 13) |
| 26 | 80133/2022 | 22.09.2022 | WPC(OA)-987/2014 | B. D. BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No - 13) |
| 27 | 80134/2022 | 22.09.2022 | WP(C)-2602/2019 | D K DEHURY | GENERAL | | Order Dtd. 2022-09-05 | | | (Seat No - 13) |
| 28 | 80135/2022 | 22.09.2022 | WP(C)-23816/2022 | RABI NARAYAN BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2022-09-20 | | WRIT BRANCH-3 | (Seat No - 13) |
| 29 | 80136/2022 | 22.09.2022 | WP(C)-14368/2022 | R M NAYAK | GENERAL | | Order Dtd. 2022-07-29 Petition, Annexure, Counter, | | | (Seat No - 13) |
| 30 | 80137/2022 | 22.09.2022 | WP(C)-12993/2008 | S J MOHANTY | GENERAL | | Order Dtd. 2009-02-05 | | WRIT BRANCH-3 | (Seat No - 14) |
| 31 | 80138/2022 | 22.09.2022 | WP(C)-23843/2022 | RABI NARAYAN BEHERA | C.O. | | Order Dtd. 2022-09-20 | | | (Seat No - 14) |
| 32 | 80139/2022 | 22.09.2022 | WP(C)-23843/2022 | RABI NARAYAN BEHERA | C.O. | | Order Dtd. 2022-09-20 | | | (Seat No - 14) |

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| 33 | 8014 0/20 22 | 22.09 .2022 | WP (C))- 2569 5/20 21 | G ROUT | GEN ERA L | | AnnexureMisc.ca se, | | | (S ea t No - 14) |
| 34 | 8014 1/20 22 | 22.09 .2022 | WP (C))- 2406 9/20 22 | PRIYANKA MOHAPATRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 14) |
| 35 | 8014 2/20 22 | 22.09 .2022 | WP (C))- 2242 5/20 20 | G ROUT | GEN ERA L | | AnnexureMisc.ca se, | | | (S ea t No - 14) |
| 36 | 8014 3/20 22 | 22.09 .2022 | WP (C))- 4162 /200 2 | D NAYAK | GEN ERA L | | | | | (S ea t No - 14) |
| 37 | 8014 4/20 22 | 22.09 .2022 | WP (C))- 1901 4/20 16 | P K MOHANTY | GEN ERA L | | AnnexureCounter ,Affidavit, | WRIT BRAN CH-4 | | (S ea t No - 46) |
| 38 | 8014 5/20 22 | 22.09 .2022 | ABLA PL- 2654 /202 1 | S K SINGH | GEN ERA L | | Order Dtd. 2021-03-22 | | | (S ea t No - 46) |
| 39 | 8014 6/20 22 | 22.09 .2022 | OJC- 4145 /200 0 | P K MOHANTY | GEN ERA L | | Order Dtd. 2022-09-13 | | | (S ea t No - 46) |
| 40 | 8014 7/20 22 | 22.09 .2022 | RSA- 550/ 2004 | P K MOHANTY | GEN ERA L | | Order Dtd. 2017-01-20 | SECO ND APPE | | (S ea t |

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| | | | | | | | | AL | No-4) | |
| 41 | 8014 8/20 22 | 22.09 .2022 | WA- 226/ 2022 | G ROUT | GEN ERA L | | Order Dtd. 2022-05- 09Appealmemo, An nexure, | 4/3/ 22 | WRIT APPE AL | (S ea t No - 1) |
| 42 | 8014 9/20 22 | 22.09 .2022 | MACA - 1060 /201 7 | A K BARIK | C.O .NO. 22 | COUR | Order Dtd. 2022-09-19 | | | (S ea t No - 1) |
| 43 | 8015 0/20 22 | 22.09 .2022 | ABLA PL- 1141 8/20 19 | P K MOHANTY | GEN ERA L | | Order Dtd. 2019-12-20 | | | (S ea t No - 1) |
| 44 | 8015 1/20 22 | 22.09 .2022 | MACA - 1060 /201 7 | R K MALLICK | C.O .NO. 22 | COUR | Order Dtd. 2022-09-19 | | | (S ea t No - 1) |
| 45 | 8015 2/20 22 | 22.09 .2022 | OJC- 6809 /199 7 | S D JENA | GEN ERA L | | Order Dtd. 2017-05- 17Petition, Anne xure, Counter, En tire Document, Affida vit, | | WRIT BRAN CH-1 | (S ea t No - 1) |
| 46 | 8015 3/20 22 | 22.09 .2022 | WP (C)- 7889 /200 3 | P K SWAIN | GEN ERA L | | Order Dtd. 2022-09-15 | | | (S ea t No - 1) |
| 47 | 8015 4/20 22 | 22.09 .2022 | MACA - 1314 /201 8 | S K SAHOO | C.O .NO. 10 | COUR | Order Dtd. 2022-09-19 | | | (S ea t No - 1) |
| 48 | 8015 5/20 22 | 22.09 .2022 | MACA - 1314 /201 8 | M/S K.C. NAYAK, N.K. TRIPATHY, S.K. DASH, M.K. SWAIN | C.O .NO. 10 | COUR | Order Dtd. 2022-09-19 | | | (S ea t No - 1) |
| 4 | 8015 | 22.09 | BLAP | SIBA PRASAD SAHOO | C.O | COUR | Order Dtd. | | CRIM | (S |

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| 9 | 6/20 22 | .2022 | L- 136/ 2022 | | . | T NO. 6 | 2022-09-20 | | INAL MISC - 3 (CR L.MI S) | ea t No - 12) |
| 5 0 | 8015 7/20 22 | 22.09 .2022 | CRLR EV- 217/ 2006 | P K MOHANTY | C.O . | COUR T NO. 1 | Judgement Dtd. 2022-09-14 | | | (S ea t No - 12) |
| 5 1 | 8015 8/20 22 | 22.09 .2022 | MACA - 374/ 2021 | M/S.P.C.CHHINCHANI, P.C.PATRA | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 5 2 | 8015 9/20 22 | 22.09 .2022 | WP(C) - 1903 2/20 16 | P K LENKA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-13 | | | (S ea t No - 12) |
| 5 3 | 8016 0/20 22 | 22.09 .2022 | MACA - 374/ 2021 | M/S.P.C.CHHINCHANI, P.C.PATRA | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 5 4 | 8016 1/20 22 | 22.09 .2022 | WP(C) - 2795 4/20 19 | B K PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 5 5 | 8016 2/20 22 | 22.09 .2022 | WP(C) - 2795 4/20 19 | P K MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 5 6 | 8016 3/20 22 | 22.09 .2022 | WP(C) - 1780 7/20 14 | A R MISHRA | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |

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| 57 | 8016 4/20 22 | 22.09 .2022 | WP(C))- 1780 7/20 14 | R K DEHURY | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 58 | 8016 5/20 22 | 22.09 .2022 | WP(C))- 2303 2/20 22 | BIKRAM BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 59 | 8016 6/20 22 | 22.09 .2022 | WP(C))- 8007 /202 1 | K. P. BEHERA | C.O . | COUR T NO. 3 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 60 | 8016 7/20 22 | 22.09 .2022 | WP(C))- 2303 2/20 22 | P K LENKA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 61 | 8016 8/20 22 | 22.09 .2022 | WP(C))- 8007 /202 1 | PABITRA KUMAR MOHANTY | C.O . | COUR T NO. 3 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 62 | 8016 9/20 22 | 22.09 .2022 | WP(C))- 2303 2/20 22 | P K MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 63 | 8017 0/20 22 | 22.09 .2022 | MACA - 374/ 2017 | P K BARIK | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-14 | | | (S ea t No - 12) |
| 64 | 8017 1/20 | 22.09 .2022 | WP(C))- | KSHITISH | C.O . | COUR T | Order Dtd. 2022-09-19 | | | (S ea |

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| | 22 | | 8007 /202 1 | | | NO. 3 | | | | t No - 12) |
| 6 5 | 8017 2/20 22 | 22.09 .2022 | WA- 42/2 020 | S K PARIDA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 6 6 | 8017 3/20 22 | 22.09 .2022 | WPC (OAC) - 3435 /201 3 | PRAVAT BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 12) |
| 6 7 | 8017 4/20 22 | 22.09 .2022 | MACA - 374/ 2017 | S K SINGH | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-14 | | | (S ea t No - 12) |
| 6 8 | 8017 5/20 22 | 22.09 .2022 | WA- 225/ 2014 | M R MALLA | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 6 9 | 8017 6/20 22 | 22.09 .2022 | WA- 225/ 2014 | D K SAHU | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-19 | | | (S ea t No - 12) |
| 7 0 | 8017 7/20 22 | 22.09 .2022 | WP (C))- 2381 5/20 22 | SANJIB KUMAR BHANJADEO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 12) |
| 7 1 | 8017 8/20 22 | 22.09 .2022 | WP (C))- 2180 0/20 22 | PABITRA KUMAR MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 12) |

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| 7 2 | 8017 9/20 22 | 22.09 .2022 | MACA - 85/2 022 | B MAHALI | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-19 | | MISC . APPE AL SEC. | (S ea t No - 7) |
| 7 3 | 8018 0/20 22 | 22.09 .2022 | MACA - 1040 /200 9 | A K BARIK | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-16 | | | (S ea t No - 7) |
| 7 4 | 8018 1/20 22 | 22.09 .2022 | WP (C) - 1925 0/20 22 | P.K.LENKA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | WRIT BRAN CH-7 | (S ea t No - 44) |
| 7 5 | 8018 2/20 22 | 22.09 .2022 | MACA - 956/ 2009 | A K BARIK | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-16 | | | (S ea t No - 44) |
| 7 6 | 8018 3/20 22 | 22.09 .2022 | WP (C) - 2258 9/20 22 | SANTOSH KUMAR MAHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 44) |
| 7 7 | 8018 4/20 22 | 22.09 .2022 | MACA - 94/2 021 | R K MALLICK | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-13 | | | (S ea t No - 44) |
| 7 8 | 8018 5/20 22 | 22.09 .2022 | MACA - 94/2 021 | S K SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-13 | | | (S ea t No - 44) |
| 7 9 | 8018 6/20 22 | 22.09 .2022 | WPC (OAPC) - 374/ 2017 | P K MISHRA | GEN ERA L | | Order Dtd. 2022-08-24 | | | (S ea t No -) |

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| | | | | | | | | | | 44) |
| 80 | 8018 7/20 22 | 22.09 .2022 | WPC (OAPP C) - 24/2018 | P K MISHRA | GENERAL | | Order Dtd. 2022-09-08 | | | (Seat No - 44) |
| 81 | 8018 8/20 22 | 22.09 .2022 | MA-794/2001 | B K LENKA | COURT NO. 23 | | Order Dtd. 2022-09-13 | | | (Seat No - 44) |
| 82 | 8018 9/20 22 | 22.09 .2022 | MA-794/2001 | YASHABANTA DAS | COURT NO. 23 | | Order Dtd. 2022-09-13 | | | (Seat No - 44) |
| 83 | 8019 0/20 22 | 22.09 .2022 | WP(C) - 21077/2022 | A.MOHANTY | COURT NO. 3 OLD | | Order Dtd. 2022-09-20 | | WRIT BRANCH-4 | (Seat No - 17) |
| 84 | 8019 1/20 22 | 22.09 .2022 | WP(C) - 26450/2019 | SAROJ KUMAR PARIDA | COURT NO. 9 | | Order Dtd. 2022-09-20 | | | (Seat No - 17) |
| 85 | 8019 2/20 22 | 22.09 .2022 | RSA-51/2021 | T BAG | COURT NO. 23 | | Order Dtd. 2022-09-20 | | SECOND APPELLAL | (Seat No - 1) |
| 86 | 8019 3/20 22 | 22.09 .2022 | MACA - 728/2019 | S K SINGH | COURT NO. 5 | | Order Dtd. 2022-09-19 | | MISC APPELLAL SEC. | (Seat No - 6) |
| 87 | 8019 4/20 22 | 22.09 .2022 | WP(C) - 1996/200 | M/S.SANJEEV UDGATA | COURT NO. 5 | | Order Dtd. 2022-09-20 | | | (Seat No |

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| | | | 4 | | | | | | | | - 6) |
| 8 8 | 8019 5/20 22 | 22.09 .2022 | WP (C))- 2187 9/20 22 | SANTOSH KUMAR MAHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | | (S ea t No - 6) |
| 8 9 | 8019 6/20 22 | 22.09 .2022 | WP (C))- 2206 9/20 22 | A. K. NAYAK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | WRIT BRAN CH-2 | | (S ea t No - 8) |
| 9 0 | 8019 7/20 22 | 22.09 .2022 | WP (C))- 6909 /201 0 | J PRADHAN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | | (S ea t No - 8) |
| 9 1 | 8019 8/20 22 | 22.09 .2022 | WP (C))- 1558 2/20 17 | H S PAIKRAY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | | (S ea t No - 8) |
| 9 2 | 8019 9/20 22 | 22.09 .2022 | WPC (OAC) - 1972 /201 8 | B. C. PANDA | C.O . | COUR T NO. 15 | Order Dtd. 2022-08-17 | | | | (S ea t No - 8) |
| 9 3 | 8020 0/20 22 | 22.09 .2022 | WP (C))- 2304 1/20 22 | NIRANJAN ROUT | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | | (S ea t No - 8) |
| 9 4 | 8020 1/20 22 | 22.09 .2022 | WPC (OAC) - 1971 /201 8 | B. C. PANDA | C.O . | COUR T NO. 15 | Order Dtd. 2022-08-17 | | | | (S ea t No - 8) |
| 9 5 | 8020 2/20 22 | 22.09 .2022 | WPC (OAC) - 1072 /201 9 | S. K. DASMOHAPATRA | C.O . | COUR T NO. 15 | Order Dtd. 2022-08-17 | | | | (S ea t No - 8) |
| 9 6 | 8020 3/20 22 | 22.09 .2022 | FAO- 204/ 2022 | R K DEHURY | C.O . | COUR T NO. | | | | | (S ea t |

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| | | | | | | 23 | | | | No - 8) |
| 97 | 8020 4/20 22 | 22.09 .2022 | WP (C))- 2439 2/20 22 | B. B. MALLICK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 8) |
| 98 | 8020 5/20 22 | 22.09 .2022 | FAO- 204/ 2022 | N C SIHNA | C.O . | COUR T NO. 23 | | | | (S ea t No - 8) |
| 99 | 8020 6/20 22 | 22.09 .2022 | WP (C))- 2441 0/20 22 | A. SIKDAR | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 8) |
| 100 | 8020 7/20 22 | 22.09 .2022 | CRLM C- 141/ 2021 | D. NAYAK | C.O . | COUR T NO. 23 | Order Dtd. 2022-10-26 | | CRIM INAL MISC - 1 (BA IL- 1) | (S ea t No - 2) |
| 101 | 8020 8/20 22 | 22.09 .2022 | FAO- 39/2 022 | S K SAHOO | C.O . | COUR T NO. 23 | | | | (S ea t No - 2) |
| 102 | 8020 9/20 22 | 22.09 .2022 | WP (C))- 2410 8/20 22 | M. R. SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 2) |
| 103 | 8021 0/20 22 | 22.09 .2022 | FAO- 52/2 022 | RAJAT DAS | C.O . | COUR T NO. 23 | | | | (S ea t No - 2) |
| 104 | 8021 1/20 22 | 22.09 .2022 | FAO- 52/2 022 | R K DEHURY | C.O . | COUR T NO. 23 | | | | (S ea t No - 2) |
| 1 | 8021 | 22.09 | WP (C) | R. K. BARIK | GEN | | Order Dtd. | | WRIT | (S |

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| 05 | 2/2022 | .2022 |)-9755/2012 | | ER L | | 2012-09-21 | | BRAN CH-5 | ea t No - 47) |
| 106 | 80213/2022 | 22.09.2022 | WP(C)-8805/2014 | R. K. BARIK | C.O. | | Order Dtd. 2022-02-22 | | | (S ea t No - 47) |
| 107 | 80214/2022 | 22.09.2022 | FAO-294/2022 | B K MOHANTY | C.O. | COUR T NO. 23 | | | | (S ea t No - 47) |
| 108 | 80215/2022 | 22.09.2022 | ABLA PL- 4196/2022 | R. K. BARIK | GEN ERA L | | Order Dtd. 2022-05-19 | | | (S ea t No - 47) |
| 109 | 80216/2022 | 22.09.2022 | FAO-294/2022 | SARAT SWAIN | C.O. | COUR T NO. 23 | | | | (S ea t No - 47) |
| 110 | 80217/2022 | 22.09.2022 | TRP(C)-338/2022 | M K MOHANTY | C.O. | COUR T NO. 8 | | | | (S ea t No - 47) |
| 111 | 80218/2022 | 22.09.2022 | ABLA PL- 15303/2021 | SAMBEET PATTANAYAK | C.O. | COUR T NO. 24 | | | | (S ea t No - 47) |
| 112 | 80219/2022 | 22.09.2022 | WP(C)-24356/2022 | SATYAJIT BISWAL | C.O. | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |

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| | | | | | | | | | | 47) |
| 113 | 8022 0/20 22 | 22.09 .2022 | WPC (OA)- 2427 /201 8 | BIKRAM SAMAL | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No- 47) |
| 114 | 8022 1/20 22 | 22.09 .2022 | ABLA PL- 1530 7/20 21 | R C MALLICK | C.O . | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No- 47) |
| 115 | 8022 2/20 22 | 22.09 .2022 | WPC (OA)- 2298 /201 8 | R. K. BISOI | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No- 47) |
| 116 | 8022 3/20 22 | 22.09 .2022 | WPC (OA)- 2299 /201 8 | R. K. BISOI | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No- 47) |
| 117 | 8022 4/20 22 | 22.09 .2022 | WPC (OA)- 2260 /201 8 | M/S R.K BISOI | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No- 47) |
| 118 | 8022 5/20 22 | 22.09 .2022 | ABLA PL- 1531 0/20 21 | J KAMILA | C.O . | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No- 47) |
| 119 | 8022 6/20 22 | 22.09 .2022 | ABLA PL- 1531 9/20 21 | NIRANJAN SAHOO | C.O . | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No- 47) |
| 120 | 8022 7/20 | 22.09 .2022 | WPC (OAC) | SANGRAM KESHARI SAHOO | C.O . | COURT | Order Dtd. 2022-09-20 | | | (Seat |

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| 0 | 22 | | - 2250 /201 8 | | | NO. 3 OLD | | | | t No - 47) |
| 1 2 1 | 8022 8/20 22 | 22.09 .2022 | WPC (OAC) - 2153 /201 8 | RAMESH CHANDRA ROUT | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 2 2 | 8022 9/20 22 | 22.09 .2022 | ABLA PL- 1532 2/20 21 | P K MISHRA | C.O . | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 47) |
| 1 2 3 | 8023 0/20 22 | 22.09 .2022 | WPC (OA)- 2056 /201 8 | R. K. BISOI | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 2 4 | 8023 1/20 22 | 22.09 .2022 | ABLA PL- 1532 9/20 21 | S K SINGH | C.O . | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 47) |
| 1 2 5 | 8023 2/20 22 | 22.09 .2022 | WPC (OAC) - 1533 /201 7 | S K MOHANTY | C.O . | COURT NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 2 6 | 8023 3/20 22 | 22.09 .2022 | WPC (OAC) - 1310 /201 7 | S K MOHANTY | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 2 7 | 8023 4/20 22 | 22.09 .2022 | ABLA PL- 1533 2/20 21 | J KAMILA | C.O . | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 47) |

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| 1 2 8 | 8023 5/20 22 | 22.09 .2022 | WPC (OAC) - 1534 /201 7 | S K MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 2 9 | 8023 6/20 22 | 22.09 .2022 | ABLA PL- 1534 0/20 21 | M N MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 47) |
| 1 3 0 | 8023 7/20 22 | 22.09 .2022 | WPC (OAC) - 1535 /201 7 | S K MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 3 1 | 8023 8/20 22 | 22.09 .2022 | WPC (OAC) - 1536 /201 7 | S K MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 3 2 | 8023 9/20 22 | 22.09 .2022 | ABLA PL- 1520 3/20 21 | P K MISHRA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 47) |
| 1 3 3 | 8024 0/20 22 | 22.09 .2022 | WPC (OAC) - 1537 /201 7 | S K MOHANTY | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 3 4 | 8024 1/20 22 | 22.09 .2022 | WPC (OAC) - 2224 /201 8 | P. K. PARIDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 3 5 | 8024 2/20 22 | 22.09 .2022 | ABLA PL- 1521 | A MOHANTY | C.O . | COUR T NO. | Order Dtd. 2022-09-21 | | | (S ea t No - 47) |

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| | | | 4/20 21 | | | 24 | | | | No - 47) |
| 1 3 6 | 8024 3/20 22 | 22.09 .2022 | TRP (C) - 329/ 2022 | M.K.MOHANTY | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-20 | | | (S ea t No - 47) |
| 1 3 7 | 8024 4/20 22 | 22.09 .2022 | WP (C))- 2394 2/20 15 | P.K.BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | WRIT BRAN CH-1 | | (S ea t No - 4) |
| 1 3 8 | 8024 5/20 22 | 22.09 .2022 | CRLM P- 1022 /202 2 | L. ACHARI | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 1 3 9 | 8024 6/20 22 | 22.09 .2022 | WP (C))- 2198 4/20 22 | A.K.SAA | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |
| 1 4 0 | 8024 7/20 22 | 22.09 .2022 | CRLM P- 1884 /202 2 | SARAT DASH | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 1 4 1 | 8024 8/20 22 | 22.09 .2022 | ABLA PL- 1525 1/20 21 | M R PATRA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 1 4 2 | 8024 9/20 22 | 22.09 .2022 | CRLM P- 1814 /202 2 | S. ROUL | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 1 4 3 | 8025 0/20 22 | 22.09 .2022 | WPC (OA) - 1358 /201 8 | B.SAMAL | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-15 | | | (S ea t No - 4) |

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| 144 | 8025 1/20 22 | 22.09 .2022 | WP (C))- 1567 1/20 22 | P.K.MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |
| 145 | 8025 2/20 22 | 22.09 .2022 | WP (C))- 2375 3/20 22 | S.K.BHANJADEO | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |
| 146 | 8025 3/20 22 | 22.09 .2022 | WP (C))- 1573 5/20 22 | P L MISHRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-08 | | | (S ea t No - 4) |
| 147 | 8025 4/20 22 | 22.09 .2022 | ABLA PL- 1526 0/20 21 | J KAMILA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 148 | 8025 5/20 22 | 22.09 .2022 | WP (C))- 1573 3/20 22 | P L MISHRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-08 | | | (S ea t No - 4) |
| 149 | 8025 6/20 22 | 22.09 .2022 | WP (C))- 2380 7/20 22 | D.BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 4) |
| 150 | 8025 7/20 22 | 22.09 .2022 | ABLA PL- 1017 6/20 22 | CHINMAYA KUMAR SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 9999-12-31 | | CRIM INAL MISC - 1 (BA IL- 1) | (S ea t No - 4) |
| 151 | 8025 8/20 22 | 22.09 .2022 | ABLA PL- 1526 4/20 21 | B N SAHU | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 152 | 8025 9/20 22 | 22.09 .2022 | WP (C))- 2384 7/20 | D.BEHERA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-19 | | | (S ea t No |

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| | | | 22 | | | | | | | - 4) |
| 1 5 3 | 8026 0/20 22 | 22.09 .2022 | WA- 747/ 2021 | P NAYAK | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-09-19 | | | (S ea t No - 4) |
| 1 5 4 | 8026 1/20 22 | 22.09 .2022 | WP (C) - 2378 7/20 22 | D.BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-09-19 | | | (S ea t No - 4) |
| 1 5 5 | 8026 2/20 22 | 22.09 .2022 | ABLA PL- 1179 0/20 22 | S. BISWAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 1 5 6 | 8026 3/20 22 | 22.09 .2022 | WA- 766/ 2021 | P NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 4) |
| 1 5 7 | 8026 4/20 22 | 22.09 .2022 | ABLA PL- 1526 6/20 21 | R R DAS | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 1 5 8 | 8026 5/20 22 | 22.09 .2022 | WA- 767/ 2021 | P NAYAK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-19 | | | (S ea t No - 4) |
| 1 5 9 | 8026 6/20 22 | 22.09 .2022 | WPC (O A) - 2395 /201 8 | B.DAS | C.O . | COUR T NO. 14 | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |
| 1 6 0 | 8026 7/20 22 | 22.09 .2022 | ABLA PL- 1177 7/20 22 | S. BISWAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 1 | 8026 | 22.09 | ABLA | R R DAS | C.O | COUR | Order Dtd. | | | (S |

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| 61 | 8/2022 | .2022 | PL-15267/2021 | | . | T NO. 24 | 2022-09-21 | | | eat No - 4) |
| 162 | 80269/2022 | 22.09.2022 | WA-768/2021 | P NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2022-09-19 | | | (Seat No - 4) |
| 163 | 80270/2022 | 22.09.2022 | BLAPL-2711/2021 | S. BISWAL | C.O. | COURT NO. 5 | Order Dtd. 2022-09-21 | | CRMINAL MISC - 2 (BAIL-2) | (Seat No - 16) |
| 164 | 80271/2022 | 22.09.2022 | ABLA PL-15274/2021 | A K BEHERA | C.O. | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No - 16) |
| 165 | 80272/2022 | 22.09.2022 | WPC (OA) - 1406/2018 | D.SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2022-09-20 | | OA Branch | (Seat No - 1) |
| 166 | 80273/2022 | 22.09.2022 | ABLA PL-11747/2022 | BINAYA BHUSHAN ROUTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-09-21 | | | (Seat No - 1) |
| 167 | 80274/2022 | 22.09.2022 | WP (C) - 24362/2022 | S.BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-09-20 | | | (Seat No - 1) |
| 168 | 80275/2022 | 22.09.2022 | ABLA PL-15276/2021 | BIBHUTI RANJAN MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No - 1) |
| 169 | 80276/2022 | 22.09.2022 | ABLA PL-11746/2022 | BINAYA BHUSHAN ROUTRAY | C.O. | COURT NO. 2 | Order Dtd. 2022-09-21 | | | (Seat No |

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| | | | 22 | | | OLD | | | | -1) |
| 170 | 8027 7/20 22 | 22.09 .2022 | WP(C))- 2706 8/20 11 | S S PALEI | GEN ERA L | | Order Dtd. 2014-12-15 | | WRIT BRAN CH-4 | (S ea t No - 19) |
| 171 | 8027 8/20 22 | 22.09 .2022 | ABLA PL- 1149 0/20 22 | S. BISWAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 19) |
| 172 | 8027 9/20 22 | 22.09 .2022 | ABLA PL- 1144 8/20 22 | S. CHOUDHURY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 173 | 8028 0/20 22 | 22.09 .2022 | ABLA PL- 1527 8/20 21 | A MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 174 | 8028 1/20 22 | 22.09 .2022 | CRLM C- 781/ 1991 | K SAHOO | GEN ERA L | | Order Dtd. 1993-12-02 | | | (S ea t No - 19) |
| 175 | 8028 2/20 22 | 22.09 .2022 | CRLM P- 1880 /202 2 | SANJIB KUMAR BHANJADEO | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 176 | 8028 3/20 22 | 22.09 .2022 | ABLA PL- 1528 3/20 21 | A K BEHERA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 177 | 8028 4/20 | 22.09 .2022 | CRLM P- | RAJIB BIHARI MISHRA | C.O . | COUR T | Order Dtd. 2022-09-21 | | | (S ea |

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| 7 | 22 | | 1894 /202 2 | | | NO. 1 | | | | t No - 19) |
| 1 7 8 | 8028 5/20 22 | 22.09 .2022 | ABLA PL- 1528 9/20 21 | R K BARIK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 7 9 | 8028 6/20 22 | 22.09 .2022 | CRLM C- 1071 /199 4 | K SAHOO | GEN ERA L | | Order Dtd. 1994-08-02 | | | (S ea t No - 19) |
| 1 8 0 | 8028 7/20 22 | 22.09 .2022 | CRLM P- 1878 /202 2 | NARESH CH. JENA | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 8 1 | 8028 8/20 22 | 22.09 .2022 | ABLA PL- 1529 1/20 21 | R K BARIK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 8 2 | 8028 9/20 22 | 22.09 .2022 | ABLA PL- 1529 9/20 21 | P BASTIA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 8 3 | 8029 0/20 22 | 22.09 .2022 | WP(C)- 2436 3/20 22 | S.BISWAL | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-20 | | | (S ea t No - 19) |
| 1 8 4 | 8029 1/20 22 | 22.09 .2022 | ABLA PL- 1517 4/20 21 | ANANYA ROUTRAY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |

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| 1 8 5 | 8029 2/20 22 | 22.09 .2022 | CRLM P- 1663 /202 2 | S. K. SINGH | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 8 6 | 8029 3/20 22 | 22.09 .2022 | CRLM P- 1882 /202 2 | ATMAJIT MANMITH DAS | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 8 7 | 8029 4/20 22 | 22.09 .2022 | BLAP L- 8540 /202 2 | J P KAR | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 19) |
| 1 8 8 | 8029 5/20 22 | 22.09 .2022 | WP (C) - 2443 3/20 22 | N.ROUT | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | (S ea t No - 19) |
| 1 8 9 | 8029 6/20 22 | 22.09 .2022 | CRLM P- 1888 /202 2 | GYANA RANJAN PATRA | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 9 0 | 8029 7/20 22 | 22.09 .2022 | ABLA PL- 1517 8/20 21 | ANANYA ROUSTRAY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 9 1 | 8029 8/20 22 | 22.09 .2022 | CONT C- 5563 /202 2 | M.K.PANI | C.O . | COUR T NO. 6 | Order Dtd. 2022-09-13 | | | (S ea t No - 19) |
| 1 9 2 | 8029 9/20 22 | 22.09 .2022 | CRLM P- 1885 | P. K. MISHRA | C.O . | COUR T NO. | Order Dtd. 2022-09-21 | | | (S ea t |

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| | | | /202 2 | | | 1 | | | | No - 19) |
| 1 9 3 | 8030 0/20 22 | 22.09 .2022 | WP (C))- 2403 8/20 22 | D.BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-19 | | | (S ea t No - 19) |
| 1 9 4 | 8030 1/20 22 | 22.09 .2022 | CRLM P- 1903 /202 2 | HAREKRUSHNA DASH | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 9 5 | 8030 2/20 22 | 22.09 .2022 | CRLM P- 1892 /202 2 | BYOMAKESH TRIPATHY | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 1 9 6 | 8030 3/20 22 | 22.09 .2022 | ABLA PL- 1296 7/20 21 | R K MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | CRMI NAL MISC - 2 (BA IL- 2) | | (S ea t No - 13) |
| 1 9 7 | 8030 4/20 22 | 22.09 .2022 | CRLM P- 1904 /202 2 | BYOMAKESH TRIPATHY | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 1 9 8 | 8030 5/20 22 | 22.09 .2022 | WP (C))- 2404 1/20 22 | D.BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-19 | | | (S ea t No - 13) |
| 1 9 9 | 8030 6/20 22 | 22.09 .2022 | CRLM P- 1906 /202 2 | BYOMAKESH TRIPATHY | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |

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| 2000 | 80307/2022 | 22.09.2022 | CMP-812/2022 | D. NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2022-09-21 | | WRIT BRANCH-7 | (Seat No - 15) |
| 2001 | 80308/2022 | 22.09.2022 | WPC (OAC) - 3862/2017 | P C BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-08 | | | (Seat No - 15) |
| 2002 | 80309/2022 | 22.09.2022 | CRLM P- 1895/2022 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 1 | Order Dtd. 2022-09-21 | | | (Seat No - 15) |
| 2003 | 80310/2022 | 22.09.2022 | CRLM P- 1893/2022 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 1 | Order Dtd. 2022-09-21 | | | (Seat No - 15) |
| 2004 | 80311/2022 | 22.09.2022 | WP (C) - 24036/2022 | D.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2022-09-19 | | | (Seat No - 15) |
| 2005 | 80312/2022 | 22.09.2022 | WPC (OAC) - 2287/2018 | PRAVAT BEHERA | C.O. | COURT NO. 15 | Order Dtd. 2022-09-20 | | | (Seat No - 15) |
| 2006 | 80313/2022 | 22.09.2022 | WP (C) - 24040/2022 | D.BEHERA | C.O. | COURT NO. 15 | Order Dtd. 2022-09-19 | | | (Seat No - 15) |
| 2007 | 80314/2022 | 22.09.2022 | WP (C) - 21733/20 | NIRMAL KUMAR DAS | C.O. | COURT NO. 15 | Order Dtd. 2022-10-19 | | WRIT BRANCH-6 | (Seat No - 15) |

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| | | | 22 | | | | | | | -35) |
| 208 | 8031 5/20 22 | 22.09 .2022 | WP(C))- 2403 5/20 22 | D.BEHERA | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-19 | | | (Seat No- 35) |
| 209 | 8031 6/20 22 | 22.09 .2022 | WP(C))- 2221 7/20 22 | RAMA KRISHNA BISOI | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-05 | | | (Seat No- 35) |
| 210 | 8031 7/20 22 | 22.09 .2022 | ABLA PL- 1296 6/20 21 | R K MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | CRMI NAL MISC - 2 (BA IL- 2) | | (Seat No- 13) |
| 211 | 8031 8/20 22 | 22.09 .2022 | WP(C))- 2297 5/20 22 | RAMA KRISHNA BISOI | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-07 | | | (Seat No- 13) |
| 212 | 8031 9/20 22 | 22.09 .2022 | WP(C))- 2221 5/20 22 | RAMA KRISHNA BISOI | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-05 | | | (Seat No- 13) |
| 213 | 8032 0/20 22 | 22.09 .2022 | WPC (OA)- 269/ 2018 | JYOTSNARANI RATH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (Seat No- 13) |
| 214 | 8032 1/20 22 | 22.09 .2022 | ABLA PL- 1461 3/20 21 | NIRANJAN SAHOO | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No- 13) |
| 2 | 8032 | 22.09 | WP (C | D.BEHERA | C.O | COUR | Order Dtd. | | | (S |

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| 15 | 2/2022 | .2022 |)-23970/2022 | | . | T NO. 24 | 2022-09-19 | | | eat No - 13) |
| 216 | 80323/2022 | 22.09.2022 | WPC (OAC) - 2084/2018 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 15 | Order Dtd. 2022-09-20 | | | (Seat No - 13) |
| 217 | 80324/2022 | 22.09.2022 | WPC (OAC) - 138/2017 | M. D. BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-17 | | OA Branch | (Seat No - 1) |
| 218 | 80325/2022 | 22.09.2022 | WP (C) - 23914/2022 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-19 | | | (Seat No - 1) |
| 219 | 80326/2022 | 22.09.2022 | WP (C) - 23117/2022 | A. K. ROUL | C.O. | COURT NO. 15 | Order Dtd. 2022-09-15 | | | (Seat No - 1) |
| 220 | 80327/2022 | 22.09.2022 | ABLA PL-14846/2021 | P K BEHERA | C.O. | COURT NO. 24 | Order Dtd. 2022-09-19 | | | (Seat No - 1) |
| 221 | 80328/2022 | 22.09.2022 | BLAP L-7769/2022 | R.K. MALLICK | C.O. | COURT NO. 17 | Order Dtd. 2022-09-20 | | | (Seat No - 1) |
| 222 | 80329/2022 | 22.09.2022 | WP (C) - 23968/2022 | D.BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2022-09-19 | | | (Seat No - 1) |
| 223 | 80330/2022 | 22.09.2022 | ABLA PL-14846/2021 | PRAKASH KU JENA | C.O. | COURT NO. 24 | Order Dtd. 2022-09-19 | | | (Seat No |

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| | | | 21 | | | | | | | - 1) |
| 2 2 4 | 8033 1/20 22 | 22.09 .2022 | WP (C))- 1440 7/20 22 | B.B.MALLICK | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-19 | | WRIT BRAN CH (DIV ISIO N BENC H-1) | (S ea t No - 10 4) |
| 2 2 5 | 8033 2/20 22 | 22.09 .2022 | WP (C))- 2047 3/20 22 | LOKANATH DASH | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-21 | | | (S ea t No - 10 4) |
| 2 2 6 | 8033 3/20 22 | 22.09 .2022 | ABLA PL- 1286 9/20 21 | SANTOSH KUMAR MAHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 2 7 | 8033 4/20 22 | 22.09 .2022 | BLAP L- 7426 /202 2 | B. DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 2 8 | 8033 5/20 22 | 22.09 .2022 | WP (C))- 1440 6/20 10 | B.B.MALLICK | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-19 | | | (S ea t No - 10 4) |
| 2 2 9 | 8033 6/20 22 | 22.09 .2022 | WP (C))- 2047 3/20 22 | SANGRAM KUMAR SINGH | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-21 | | | (S ea t No - 10 4) |
| 2 3 0 | 8033 7/20 22 | 22.09 .2022 | BLAP L- 7540 /202 2 | B.N. SAHU | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 | 8033 | 22.09 | ABLA | SANTOSH KUMAR | C.O | COUR | Order Dtd. | | | (S |

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| 3 1 | 8/20 22 | .2022 | PL- 1268 7/20 21 | MAHANTY | . | T NO. 7 | 2022-09-20 | | | ea t No - 10 4) |
| 2 3 2 | 8033 9/20 22 | 22.09 .2022 | WP(C) - 1122 /200 4 | Y.DAS | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 3 3 | 8034 0/20 22 | 22.09 .2022 | BLAP L- 7416 /202 2 | T.R. DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 3 4 | 8034 1/20 22 | 22.09 .2022 | BLAP L- 7378 /202 2 | T.R. DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 3 5 | 8034 2/20 22 | 22.09 .2022 | WP(C) - 1504 5/20 20 | J.PRADHAN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 3 6 | 8034 3/20 22 | 22.09 .2022 | ABLA PL- 1488 7/20 21 | SAPAN KUMAR PAL | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 3 7 | 8034 4/20 22 | 22.09 .2022 | BLAP L- 7341 /202 2 | CHITTA RANJAN SAHU | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 3 8 | 8034 5/20 22 | 22.09 .2022 | WP(C) - 1899 0/20 22 | DEBENDRA BEHERA | C.O . | COUR T NO. 15 | Order Dtd. 2022-08-02 | | | (S ea t No - 10 4) |

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| 239 | 8034 6/2022 | 22.09 .2022 | BLAP L- 7340 /202 2 | H.K. DASH | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 240 | 8034 7/2022 | 22.09 .2022 | FAO- 71/2 017 | A.K.PANDA | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 241 | 8034 8/2022 | 22.09 .2022 | WP(C) - 2322 1/20 22 | RABI NARAYAN BEHERA | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-21 | | | (S ea t No - 10 4) |
| 242 | 8034 9/2022 | 22.09 .2022 | BLAP L- 7141 /202 2 | A. MOHANTY | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 243 | 8035 0/2022 | 22.09 .2022 | ABLA PL- 1518 6/20 21 | RAKESH KUMAR MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 10 4) |
| 244 | 8035 1/2022 | 22.09 .2022 | WP(C) - 2374 2/20 22 | B.K.SWAIN | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 245 | 8035 2/2022 | 22.09 .2022 | WP(C) - 2311 2/20 22 | JADUNATH PRADHAN | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-16 | | | (S ea t No - 10 4) |
| 246 | 8035 3/2022 | 22.09 .2022 | BLAP L- | A.K | C.O . | COUR T | Order Dtd. 2022-09-20 | | | (S ea |

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| 6 | 22 | | 7067 /202 2 | | | NO. 17 | | | | t No - 10 4) |
| 2 4 7 | 8035 4/20 22 | 22.09 .2022 | WP (C))- 2374 3/20 22 | B.K.SWAIN | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 10 4) |
| 2 4 8 | 8035 5/20 22 | 22.09 .2022 | ABLA PL- 1518 5/20 21 | RAKESH KUMAR MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | CRIM INAL MISC - 3 (CR L.MI S) | | (S ea t No - 14) |
| 2 4 9 | 8035 6/20 22 | 22.09 .2022 | BLAP L- 7062 /202 2 | M.R. BARIK | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 14) |
| 2 5 0 | 8035 7/20 22 | 22.09 .2022 | BLAP L- 7055 /202 2 | P.K. PATRI | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 14) |
| 2 5 1 | 8035 8/20 22 | 22.09 .2022 | WP (C))- 1739 6/20 22 | P.L.MISHRA | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 14) |
| 2 5 2 | 8035 9/20 22 | 22.09 .2022 | ABLA PL- 1533 7/20 21 | BB DAS | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | CRIM INAL MISC - 1 (BA IL- 1) | | (S ea t No - 4) |
| 2 5 3 | 8036 0/20 22 | 22.09 .2022 | WP (C))- 2295 2/20 22 | B.BARIK | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |

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| 254 | 8036 1/20 22 | 22.09 .2022 | MACA - 458/ 2017 | B. B. MALLICK | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 255 | 8036 2/20 22 | 22.09 .2022 | BLAP L- 6814 /202 2 | H.K. PATRA | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |
| 256 | 8036 3/20 22 | 22.09 .2022 | ABLA PL- 1529 4/20 21 | H K PATRA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 4) |
| 257 | 8036 4/20 22 | 22.09 .2022 | WP (C) - 2278 6/20 22 | L.D.SAHU | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-07 | | WRIT BRAN CH-3 | (S ea t No - 33) |
| 258 | 8036 5/20 22 | 22.09 .2022 | WP (C) - 2121 4/20 22 | T.K.J.SAMANTA | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 33) |
| 259 | 8036 6/20 22 | 22.09 .2022 | BLAP L- 6779 /202 2 | P.K. MOHANTY | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 33) |
| 260 | 8036 7/20 22 | 22.09 .2022 | WP (C) - 3725 3/20 20 | G C BARIK | GEN ERA L | | Order Dtd. 2022-08- 05Annexure, | 13/8 /198 8, 10/8 /198 8, 20/9 /199 2, 18/2 /202 0, 9/9/ 2020 , | | (S ea t No - 33) |

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| 261 | 80368/2022 | 22.09.2022 | BLAP L-6690/2022 | S. BARIK | C.O. | COURT NO. 17 | Order Dtd. 2022-09-20 | | | (Seat No - 33) |
| 262 | 80369/2022 | 22.09.2022 | WPC (OAC) - 2053/2018 | L.CHHOTRAY | C.O. | COURT NO. 15 | Order Dtd. 2022-09-20 | | | (Seat No - 33) |
| 263 | 80370/2022 | 22.09.2022 | WP (C) - 22974/2022 | D. K. DEHURY | C.O. | COURT NO. 15 | Order Dtd. 2022-09-20 | | WRIT BRANCH-6 | (Seat No - 25) |
| 264 | 80371/2022 | 22.09.2022 | ABLA PL-15296/2021 | H K PATRA | C.O. | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No - 25) |
| 265 | 80372/2022 | 22.09.2022 | CRLM C-3534/2011 | P.K. MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-09-19 | | CRIMINAL MISC - 3 (CRL.MIS) | (Seat No - 14) |
| 266 | 80373/2022 | 22.09.2022 | WP (C) - 23974/2022 | P. K. MISHRA | C.O. | COURT NO. 15 | Order Dtd. 2022-09-20 | | | (Seat No - 14) |
| 267 | 80374/2022 | 22.09.2022 | WPC (OAC) - 1301/2018 | P.K.NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2022-09-20 | | | (Seat No - 14) |
| 268 | 80375/2022 | 22.09.2022 | CRLM C-138/2014 | P.K. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-09-19 | | CRIMINAL MISC - | (Seat No - 14) |

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| 269 | 8037 6/2022 | 22.09 .2022 | WPC (OAC) - 2044/2018 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No - 4) |
| 270 | 8037 7/2022 | 22.09 .2022 | WP (C) - 1876/2022 | G. SUNDARA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No - 4) |
| 271 | 8037 8/2022 | 22.09 .2022 | CRLM C- 2043/2011 | P.K. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-09-19 | CRIMINAL MISC - 3 (CR L.MIS) | | (Seat No - 4) |
| 272 | 8037 9/2022 | 22.09 .2022 | WP (C) - 1876/2022 | MOTILAL MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No - 4) |
| 273 | 8038 10/2022 | 22.09 .2022 | WPC (OA) - 2507/2018 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No - 4) |
| 274 | 8038 1/2022 | 22.09 .2022 | CRLM C- 1424/2015 | S.P. SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2022-09-19 | CRIMINAL MISC - 2 (BAIL-2) | | (Seat No - 11) |
| 275 | 8038 2/2022 | 22.09 .2022 | WP (C) - 21701/2022 | D. BISWAL | C.O. | COURT NO. 15 | Order Dtd. 2022-09-02 | | | (Seat No - 11) |
| 276 | 8038 3/2022 | 22.09 .2022 | CRLM C- 2041/2022 | R.C. MALLICK | C.O. | COURT NO. 12 | Order Dtd. 2022-09-19 | CRIMINAL MISC - 3 (CR | | (Seat No - |

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| 2 7 7 | 8038 4/20 22 | 22.09 .2022 | WPC (OAC) - 2168 /201 7 | P.C.DAS | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-20 | | | (S ea t No - 18) |
| 2 7 8 | 8038 5/20 22 | 22.09 .2022 | CRLM C- 2041 /202 2 | R.C. MALLICK | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | CRIM INAL MISC - 3 (CR L.MI S) | (S ea t No - 18) |
| 2 7 9 | 8038 6/20 22 | 22.09 .2022 | CRLM C- 3234 /201 7 | B. SINGH | C.O . | COUR T NO. 2 | Order Dtd. 2022-09-19 | | CRIM INAL MISC - 3 (CR L.MI S) | (S ea t No - 14) |
| 2 8 0 | 8038 7/20 22 | 22.09 .2022 | ABLA PL- 8728 /202 2 | A SAMANTARAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-08-24 | | | (S ea t No - 14) |
| 2 8 1 | 8038 8/20 22 | 22.09 .2022 | CRLM C- 1832 /202 2 | A.K. BEHERA | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | CRMI NAL MISC - 2 (BA IL- 2) | (S ea t No - 17) |
| 2 8 2 | 8038 9/20 22 | 22.09 .2022 | WPC (OAC) - 2500 /201 7 | T.SWAIN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 17) |
| 2 8 3 | 8039 0/20 22 | 22.09 .2022 | CRLM C- 2536 /202 2 | P.N. NAYAK | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 17) |
| 2 8 | 8039 1/20 | 22.09 .2022 | FAO- 57/2 | A.K. PANDA | C.O . | COUR T | Order Dtd. 2022-09-20 | | | (S ea |

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| 4 | 22 | | 017 | | | NO. 15 | | | | t No - 17) |
| 2 8 5 | 8039 2/20 22 | 22.09 .2022 | CRLM C- 38/2 020 | P.K. PARIDA | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-19 | | CRMI NAL MISC - 2 (BA IL- 2) | (S ea t No - 16) |
| 2 8 6 | 8039 3/20 22 | 22.09 .2022 | CRLM C- 966/ 2017 | B.K. DALAI | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | CRMI NAL MISC - 2 (BA IL- 2) | (S ea t No - 11) |
| 2 8 7 | 8039 4/20 22 | 22.09 .2022 | WPC (OAC) - 2056 /201 8 | M.N.MOHANTY | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 11) |
| 2 8 8 | 8039 5/20 22 | 22.09 .2022 | CRLM C- 2433 /202 2 | P.K. MOHANTY | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 11) |
| 2 8 9 | 8039 6/20 22 | 22.09 .2022 | CRLM C- 2465 /202 2 | A.K. MOHANTY | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 11) |
| 2 9 0 | 8039 7/20 22 | 22.09 .2022 | WP (C))- 2165 8/20 22 | M. R. SAHOO | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | | (S ea t No - 11) |
| 2 9 1 | 8039 8/20 22 | 22.09 .2022 | WP (C))- 1647 9/20 22 | UMAKANT SAHOO | C.O . | COUR T NO. 15 | Order Dtd. 9999-12-31 | | WRIT BRAN CH-2 | (S ea t No - 34 |

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| 2 9 2 | 8039 9/20 22 | 22.09 .2022 | CRLM C- 2437 /202 2 | P.K. MOHANTY | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 34) |
| 2 9 3 | 8040 0/20 22 | 22.09 .2022 | WP (C) - 1726 5/20 18 | A.K.SWAIN | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | (S ea t No - 34) |
| 2 9 4 | 8040 1/20 22 | 22.09 .2022 | WP (C) - 1151 3/20 22 | SAPAN KUMAR PAL | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-09-20 | | | (S ea t No - 34) |
| 2 9 5 | 8040 2/20 22 | 22.09 .2022 | WPC (O A) - 2420 /201 8 | B.SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 34) |
| 2 9 6 | 8040 3/20 22 | 22.09 .2022 | CRLM C- 2518 /202 2 | MOTILAL MISHRA | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 34) |
| 2 9 7 | 8040 4/20 22 | 22.09 .2022 | ABLA PL- 1043 0/20 22 | M. R. SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 34) |
| 2 9 8 | 8040 5/20 22 | 22.09 .2022 | WPC (O A) - 2246 /201 8 | B.SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 34) |
| 2 9 9 | 8040 6/20 22 | 22.09 .2022 | ABLA PL- 8334 | H. K. PATRA | C.O . | COUR T NO. | Order Dtd. 2022-08-23 | | | (S ea t No - 34) |

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| 3 0 0 | 8040 7/20 22 | 22.09 .2022 | CRLM C- 2384 /202 2 | P.K. BARIK | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 34) |
| 3 0 1 | 8040 8/20 22 | 22.09 .2022 | WP (C) - 2436 0/20 22 | S.BISWAL | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-20 | | | (S ea t No - 34) |
| 3 0 2 | 8040 9/20 22 | 22.09 .2022 | ABLA PL- 1181 4/20 22 | SUVENDU BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 34) |
| 3 0 3 | 8041 0/20 22 | 22.09 .2022 | WPC (OAC) - 2341 /201 8 | B.K.MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 34) |
| 3 0 4 | 8041 1/20 22 | 22.09 .2022 | WP (C) - 1771 7/20 22 | P.K.JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 34) |
| 3 0 5 | 8041 2/20 22 | 22.09 .2022 | WP (C) - 9987 /202 1 | R.K.BARIK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-21 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 10 9) |
| 3 0 6 | 8041 3/20 22 | 22.09 .2022 | CMAP L- 454/ 2019 | P.K.BEHERA | C.O . | CHIE F JUST ICE' S COUR | Order Dtd. 2022-09-21 | | | (S ea t No - 10 |

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| 307 | 80414/2022 | 22.09.2022 | CMAP L-454/2019 | M.R.MALLA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-09-21 | | | (Seat No - 109) |
| 308 | 80415/2022 | 22.09.2022 | BLAP L-3075/2022 | SURENDRA DAS | GENERAL | | Order Dtd. 2022-08-23 | | | (Seat No - 109) |
| 309 | 80416/2022 | 22.09.2022 | BLAP L-1677/2022 | SURENDRA DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-06-29 | | CRIMINAL MISC - 3 (CR L.MIS) | (Seat No - 12) |
| 310 | 80417/2022 | 22.09.2022 | BLAP L-8273/2022 | S.CHOUDHURY | C.O. | COURT NO. 17 | Order Dtd. 2022-09-20 | | | (Seat No - 12) |
| 311 | 80418/2022 | 22.09.2022 | BLAP L-7939/2022 | C. R. NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2022-09-20 | | | (Seat No - 12) |
| 312 | 80419/2022 | 22.09.2022 | BLAP L-8028/2022 | R.K.MAHABHOI | C.O. | COURT NO. 17 | Order Dtd. 2022-09-20 | | | (Seat No - 12) |
| 313 | 80420/2022 | 22.09.2022 | BLAP L-8031/2022 | C. R. NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2022-09-20 | | | (Seat No - 12) |
| 314 | 80421/2022 | 22.09.2022 | BLAP L-7795 | S.S.BISWAL | C.O. | COURT NO. | Order Dtd. 2022-09-20 | | | (Seat No - 12) |

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| | | | /202 2 | | | 17 | | | | No - 12) |
| 3 1 5 | 8042 2/20 22 | 22.09 .2022 | ABLA PL- 1171 6/20 22 | PRADEEP KUMAR MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 12) |
| 3 1 6 | 8042 3/20 22 | 22.09 .2022 | ABLA PL- 1171 7/20 22 | NIRANJAN PANDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 12) |
| 3 1 7 | 8042 4/20 22 | 22.09 .2022 | CRLM C- 2031 /202 2 | P.BEHERA | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | CRIM INAL MISC - 3 (CR L.MI S) | | (S ea t No - 18) |
| 3 1 8 | 8042 5/20 22 | 22.09 .2022 | ABLA PL- 1166 3/20 22 | D. SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 18) |
| 3 1 9 | 8042 6/20 22 | 22.09 .2022 | CRLM C- 2475 /202 2 | P.S.DAS | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 18) |
| 3 2 0 | 8042 7/20 22 | 22.09 .2022 | ABLA PL- 1183 5/20 22 | N. RAO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 18) |
| 3 2 1 | 8042 8/20 22 | 22.09 .2022 | ABLA PL- 1179 9/20 22 | GAGAN ROUT | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 18) |

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| 3 2 2 | 8042 9/20 22 | 22.09 .2022 | ABLA PL- 1180 7/20 22 | KSHITISH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | CRIM INAL MISC - 1 (BA IL- 1) | (S ea t No - 3) |
| 3 2 3 | 8043 0/20 22 | 22.09 .2022 | ABLA PL- 1183 0/20 22 | SANJIB KUMAR BHANJADEO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | CRIM INAL MISC - 1 (BA IL- 1) | (S ea t No - 3) |
| 3 2 4 | 8043 1/20 22 | 22.09 .2022 | ABLA PL- 1180 2/20 22 | DEBABRATA DASH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 2 5 | 8043 2/20 22 | 22.09 .2022 | CRLM C- 2752 /202 1 | H.K.PATRA | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-19 | | | (S ea t No - 3) |
| 3 2 6 | 8043 3/20 22 | 22.09 .2022 | ABLA PL- 1181 3/20 22 | PRAKASH KUMAR JENA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 2 7 | 8043 4/20 22 | 22.09 .2022 | BLAP L- 8520 /202 2 | C.RANA | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-19 | | | (S ea t No - 3) |
| 3 2 8 | 8043 5/20 22 | 22.09 .2022 | ABLA PL- 1181 2/20 22 | PRASANT KUMAR BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 2 9 | 8043 6/20 22 | 22.09 .2022 | ABLA PL- 1182 9/20 22 | SANJAY PARIDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 3 0 | 8043 7/20 22 | 22.09 .2022 | BLAP L- 8648 | B.SINGH | C.O . | COUR T NO. | Order Dtd. 2022-09-21 | | | (S ea t |

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| | | | /202 2 | | | 17 | | | | No - 3) |
| 3 3 1 | 8043 8/20 22 | 22.09 .2022 | ABLA PL- 1182 7/20 22 | SANJAY PARIDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 3 2 | 8043 9/20 22 | 22.09 .2022 | ABLA PL- 1048 3/20 22 | N.SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 3 3 | 8044 0/20 22 | 22.09 .2022 | ABLA PL- 1182 5/20 22 | SANJAY PARIDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 3 4 | 8044 1/20 22 | 22.09 .2022 | ABLA PL- 1180 1/20 22 | S. K. PANDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | CRIM INAL MISC - 1 (BA IL- 1) | | (S ea t No - 3) |
| 3 3 5 | 8044 2/20 22 | 22.09 .2022 | ABLA PL- 1167 5/20 22 | R.K.SARANGI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 3) |
| 3 3 6 | 8044 3/20 22 | 22.09 .2022 | BLAP L- 8595 /202 2 | AMARESH DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 3) |
| 3 3 7 | 8044 4/20 22 | 22.09 .2022 | ABLA PL- 1164 4/20 22 | B.K.PATRA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 3) |
| 3 3 8 | 8044 5/20 22 | 22.09 .2022 | ABLA PL- 1181 7/20 22 | H. K. PATRA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | CRIM INAL MISC - 1 (BA IL- 1) | | (S ea t No - 3) |

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| 339 | 8044 6/20 22 | 22.09 .2022 | ABLA PL- 1060 7/20 22 | B.SINGH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 340 | 8044 7/20 22 | 22.09 .2022 | ABLA PL- 4882 /202 2 | MANORANJAN KHATUA | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-21 | CRIM INAL MISC - 1 (BA IL- 1) | | (S ea t No - 2) |
| 341 | 8044 8/20 22 | 22.09 .2022 | ABLA PL- 8994 /202 2 | B. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-08-03 | | | (S ea t No - 2) |
| 342 | 8044 9/20 22 | 22.09 .2022 | ABLA PL- 1040 2/20 22 | A.S.PAUL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 2) |
| 343 | 8045 0/20 22 | 22.09 .2022 | ABLA PL- 4552 /202 2 | A. K. SWAIN | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-20 | CRMI NAL MISC - 2 (BA IL- 2) | | (S ea t No - 13) |
| 344 | 8045 1/20 22 | 22.09 .2022 | ABLA PL- 4552 /202 2 | H. K. PANDA | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-20 | CRMI NAL MISC - 2 (BA IL- 2) | | (S ea t No - 13) |
| 345 | 8045 2/20 22 | 22.09 .2022 | ABLA PL- 1180 3/20 22 | M.K.SAHU | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 346 | 8045 3/20 22 | 22.09 .2022 | ABLA PL- 1044 7/20 22 | J. KAMILA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |

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| 347 | 8045 4/20 22 | 22.09 .2022 | ABLA PL- 1180 5/20 22 | S.PATTANAİK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 348 | 8045 5/20 22 | 22.09 .2022 | ABLA PL- 1180 6/20 22 | S.PATTANAİK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 349 | 8045 6/20 22 | 22.09 .2022 | ABLA PL- 9695 /202 2 | HARIHAR SUNDARA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | CRMI NAL MISC - 2 (BA IL- 2) | | (S ea t No - 13) |
| 350 | 8045 7/20 22 | 22.09 .2022 | ABLA PL- 1175 2/20 22 | B.R.MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 351 | 8045 8/20 22 | 22.09 .2022 | ABLA PL- 1018 1/20 22 | B. B. ROUT | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 13) |
| 352 | 8045 9/20 22 | 22.09 .2022 | ABLA PL- 1181 5/20 22 | R. K. NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 353 | 8046 0/20 22 | 22.09 .2022 | ABLA PL- 1175 3/20 22 | L. D. KABI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 13) |
| 354 | 8046 1/20 22 | 22.09 .2022 | ABLA PL- 1181 6/20 | KSHITISH | C.O . | COUR T NO. 2 | Order Dtd. 2022-09-21 | CRIM INAL MISC - | | (S ea t No |

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| | | | 22 | | | OLD | | | 1 (BA IL- 1) | - 3) |
| 3 5 5 | 8046 2/20 22 | 22.09 .2022 | ABLA PL- 1181 8/20 22 | S. MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 5 6 | 8046 3/20 22 | 22.09 .2022 | ABLA PL- 8208 /202 2 | B. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-08-11 | | | (S ea t No - 3) |
| 3 5 7 | 8046 4/20 22 | 22.09 .2022 | CRLM C- 2539 /202 2 | S.DAS | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 3) |
| 3 5 8 | 8046 5/20 22 | 22.09 .2022 | ABLA PL- 6978 /202 2 | C. K. BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-07-18 | | | (S ea t No - 3) |
| 3 5 9 | 8046 6/20 22 | 22.09 .2022 | ABLA PL- 6658 /202 2 | P P PARIDA | GEN ERA L | | Order Dtd. 2022-07-12 | | | (S ea t No - 3) |
| 3 6 0 | 8046 7/20 22 | 22.09 .2022 | ABLA PL- 6887 /202 2 | R. K. SAHU | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-07-18 | | | (S ea t No - 3) |
| 3 6 1 | 8046 8/20 22 | 22.09 .2022 | CRLM C- 2377 /202 2 | P.JENA | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 3) |
| 3 6 2 | 8046 9/20 22 | 22.09 .2022 | ABLA PL- 6867 /202 2 | R. K. SAHU | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-07-18 | | | (S ea t No - 3) |
| 3 6 | 8047 0/20 | 22.09 .2022 | CRLM C- | P.K.PARIDA | C.O . | COUR T | Order Dtd. 2022-09-19 | | | (S ea |

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| 3 | 22 | | 2447 /202 2 | | | NO. 12 | | | | t No - 3) |
| 3 6 4 | 8047 1/20 22 | 22.09 .2022 | ABLA PL- 9410 /202 0 | S. S. PATTNAIK | C.O . | COUR T NO. 7 | Order Dtd. 2022-04-12 | | | (S ea t No - 3) |
| 3 6 5 | 8047 2/20 22 | 22.09 .2022 | ABLA PL- 1182 6/20 22 | S.PARIDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 6 6 | 8047 3/20 22 | 22.09 .2022 | ABLA PL- 8616 /202 0 | S. K. BISWAL | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 6 7 | 8047 4/20 22 | 22.09 .2022 | ABLA PL- 1180 9/20 22 | P.K.JENA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 6 8 | 8047 5/20 22 | 22.09 .2022 | ABLA PL- 8156 /202 2 | S.DASH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 6 9 | 8047 6/20 22 | 22.09 .2022 | ABLA PL- 1174 8/20 22 | D.P.MISHRA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 7 0 | 8047 7/20 22 | 22.09 .2022 | ABLA PL- 8686 /202 2 | A.S.PAUL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 7 1 | 8047 8/20 22 | 22.09 .2022 | ABLA PL- 7606 /202 2 | S.DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 3 | 8047 | 22.09 | ABLA | P.K.BEHERA | C.O | COUR | Order Dtd. | | | (S |

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| 72 | 9/2022 | .2022 | PL-685/2022 | | . | T NO. 2 OLD | 2022-09-21 | | | ea t No - 3) |
| 373 | 8048 0/2022 | 22.09 .2022 | ABLA PL- 31/2 022 | B.GANTHIA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 3) |
| 374 | 8048 1/2022 | 22.09 .2022 | ABLA PL- 31/2 022 | B.GANTHIA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-07-25 | | | (S ea t No - 3) |
| 375 | 8048 2/2022 | 22.09 .2022 | WP (C))- 2669 4/20 17 | S.K. MOHANTY | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-20 | | | (S ea t No - 3) |
| 376 | 8048 3/2022 | 22.09 .2022 | WP (C))- 2669 4/20 17 | P.K. LENKA | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-20 | | | (S ea t No - 3) |
| 377 | 8048 4/2022 | 22.09 .2022 | WP (C))- 2088 4/20 22 | J. PRADHAN | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-2 | (S ea t No - 6) |
| 378 | 8048 5/2022 | 22.09 .2022 | WP (C))- 2636 /202 2 | K. NATH | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | | (S ea t No - 6) |
| 379 | 8048 6/2022 | 22.09 .2022 | WP (C))- 2636 /202 2 | BABITA SAHU | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | | (S ea t No - 6) |
| 380 | 8048 7/2022 | 22.09 .2022 | WP (C))- 4085 3/20 21 | P.K. BARIK | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | | (S ea t No - 6) |

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| 381 | 8048 8/20 22 | 22.09 .2022 | WP (C))- 4085 3/20 21 | A. KHAN | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | | (S ea t No - 6) |
| 382 | 8048 9/20 22 | 22.09 .2022 | WP (C))- 2452 9/20 22 | M.R. ROUTRAY | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-21 | WRIT BRAN CH-2 | | (S ea t No - 6) |
| 383 | 8049 0/20 22 | 22.09 .2022 | WP (C))- 1398 0/20 22 | R. SETHI | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-21 | | | (S ea t No - 6) |
| 384 | 8049 1/20 22 | 22.09 .2022 | WP (C))- 1397 8/20 22 | R. SETHI | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-21 | | | (S ea t No - 6) |
| 385 | 8049 2/20 22 | 22.09 .2022 | CRLM C- 1013 /201 6 | S.R. PANI | C.O . | COUR T NO. 10 | Order Dtd. 2022-09-21 | CRMI NAL MISC - 2 (BA IL- 2) | | (S ea t No - 11) |
| 386 | 8049 3/20 22 | 22.09 .2022 | CRLM C- 2732 /201 6 | SARADA NAYAK | C.O . | COUR T NO. 10 | Order Dtd. 2022-09-21 | | | (S ea t No - 11) |
| 387 | 8049 4/20 22 | 22.09 .2022 | CRLM C- 2731 /201 6 | SARADA NAYAK | C.O . | COUR T NO. 10 | Order Dtd. 2022-09-21 | | | (S ea t No - 11) |
| 388 | 8049 5/20 22 | 22.09 .2022 | CRLM C- 2730 /201 6 | SARADA NAYAK | C.O . | COUR T NO. 10 | Order Dtd. 2022-09-21 | | | (S ea t No - 11) |
| 389 | 8049 | 22.09 | CRLM | J. PRADHAN | C.O | COUR | Order Dtd. | | | (S |

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| 8 9 | 6/20 22 | .2022 | C- 2040 /201 5 | | . | T NO. 2 | 2022-09-21 | | | ea t No - 11) |
| 3 9 0 | 8049 7/20 22 | 22.09 .2022 | BLAP L- 7005 /202 1 | P.K. MOHANTY | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-21 | | | (S ea t No - 11) |
| 3 9 1 | 8049 8/20 22 | 22.09 .2022 | WP(C) - 2322 7/20 22 | TRILOCHAN BAG | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-3 | (S ea t No - 14) |
| 3 9 2 | 8049 9/20 22 | 22.09 .2022 | CONT C- 5815 /202 2 | G. ROUT | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | | (S ea t No - 14) |
| 3 9 3 | 8050 0/20 22 | 22.09 .2022 | WP(C) - 364/ 2018 | GOUTAM DALAI | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-14 | | | (S ea t No - 14) |
| 3 9 4 | 8050 1/20 22 | 22.09 .2022 | CRLR EV- 792/ 2015 | P.K. BARIK | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-16 | | CRIM INAL REVI SION | (S ea t No - 2) |
| 3 9 5 | 8050 2/20 22 | 22.09 .2022 | TRPC RL- 35/2 021 | SARADA NAYAK | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-21 | | CRMI NAL MISC - 2 (BA IL- 2) | (S ea t No - 16) |
| 3 9 6 | 8050 3/20 22 | 22.09 .2022 | CRLR EV- 792/ 2015 | J. PRADHAN | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-16 | | CRIM INAL REVI SION | (S ea t No - 2) |

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| 397 | 8050 4/20 22 | 22.09 .2022 | CRLR EV- 574/ 2016 | P.K. BARIK | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-16 | | CRIM INAL REVI SION | (S ea t No - 4) |
| 398 | 8050 5/20 22 | 22.09 .2022 | TRPC RL- 50/2 022 | S. K. SAHU | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-21 | | CRIM INAL MISC - 3 (CR L.MI S) | (S ea t No - 18) |
| 399 | 8050 6/20 22 | 22.09 .2022 | CRLR EV- 574/ 2016 | J. PRADHAN | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-16 | | CRIM INAL REVI SION | (S ea t No - 4) |
| 400 | 8050 7/20 22 | 22.09 .2022 | BLAP L- 2990 /202 2 | N. MALLICK | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-15 | | | (S ea t No - 4) |
| 401 | 8050 8/20 22 | 22.09 .2022 | WP (C) - 2108 9/20 19 | P. CH. DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |
| 402 | 8050 9/20 22 | 22.09 .2022 | WP (C) - 2452 8/20 22 | M.R. ROUTHAY | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-2 | (S ea t No - 6) |
| 403 | 8051 0/20 22 | 22.09 .2022 | CRLR EV- 413/ 2022 | A. SAHOO | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-20 | | | (S ea t No - 6) |
| 404 | 8051 1/20 22 | 22.09 .2022 | CRLR EV- 418/ 2022 | P.S. DAS | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-20 | | | (S ea t No - 6) |
| 405 | 8051 2/20 22 | 22.09 .2022 | WP (C) - 3860 2/20 | SARAT DASH | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-2 | (S ea t No |

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| | | | 21 | | | | | | | - 7) |
| 4 0 6 | 8051 3/20 22 | 22.09 .2022 | CRLR EV- 231/ 2022 | J. PARIDA | C.O .T | COUR NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 7) |
| 4 0 7 | 8051 4/20 22 | 22.09 .2022 | TRP (C)- 217/ 2022 | R. K. BARIK | C.O .T | COUR NO. 8 | Order Dtd. 2022-09-16 | | | (S ea t No - 7) |
| 4 0 8 | 8051 5/20 22 | 22.09 .2022 | CRLR EV- 374/ 2022 | AKSHAYAY KUMAR DORA | C.O .T | COUR NO. 5 | Order Dtd. 2022-09-20 | | | (S ea t No - 7) |
| 4 0 9 | 8051 6/20 22 | 22.09 .2022 | CMP- 879/ 2022 | S. C. SUNDARA | C.O .T | COUR NO. 20 | Order Dtd. 2022-12-01 | | WRIT BRAN CH-7 | (S ea t No - 15) |
| 4 1 0 | 8051 7/20 22 | 22.09 .2022 | CRLR EV- 343/ 2022 | KIRTAN DANG | C.O .T | COUR NO. 5 | Order Dtd. 2022-09-20 | | | (S ea t No - 15) |
| 4 1 1 | 8051 8/20 22 | 22.09 .2022 | CRLR EV- 320/ 2022 | J.P. KAR | C.O .T | COUR NO. 5 | Order Dtd. 2022-09-20 | | | (S ea t No - 15) |
| 4 1 2 | 8051 9/20 22 | 22.09 .2022 | CMP- 776/ 2022 | AMULYA ROUT | C.O .T | COUR NO. 20 | Order Dtd. 2022-09-21 | | | (S ea t No - 15) |
| 4 1 3 | 8052 0/20 22 | 22.09 .2022 | CRLR EV- 292/ 2022 | R.K. BARIK | C.O .T | COUR NO. 5 | Order Dtd. 2022-09-20 | | | (S ea t No - 15) |

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| 4 1 4 | 8052 1/20 22 | 22.09 .2022 | CMP- 752/ 2022 | D. K. PANDA | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-21 | | | (S ea t No - 15) |
| 4 1 5 | 8052 2/20 22 | 22.09 .2022 | CRLM P- 1379 /202 2 | J.R. NAYAK | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-20 | | | (S ea t No - 15) |
| 4 1 6 | 8052 3/20 22 | 22.09 .2022 | WP(C) - 2557 1/20 21 | PRASANJIT BEHERA | C.O . | COUR T NO. 20 | Order Dtd. 2022-08-24 | | | (S ea t No - 15) |
| 4 1 7 | 8052 4/20 22 | 22.09 .2022 | WP(C) - 2404 9/20 22 | KARTIK CHANDRA TRIPATHY | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 15) |
| 4 1 8 | 8052 5/20 22 | 22.09 .2022 | CRLM P- 1735 /202 2 | M.K. MOHANTY | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-20 | WRIT BRAN CH-5 | | (S ea t No - 32) |
| 4 1 9 | 8052 6/20 22 | 22.09 .2022 | WP(C) - 2379 3/20 22 | BRAJA MOHAN SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 32) |
| 4 2 0 | 8052 7/20 22 | 22.09 .2022 | CRLA - 554/ 2022 | R.K. BARIK | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | | (S ea t No - 32) |
| 4 2 | 8052 8/20 | 22.09 .2022 | WP(C) - | B. K. SETHI | C.O . | COUR T | Order Dtd. 2022-09-20 | | | (S ea |

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| 1 | 22 | | 2379 3/20 22 | | | NO. 20 | | | | t No - 32) |
| 4 2 2 | 8052 9/20 22 | 22.09 .2022 | WP (C))- 6191 /202 2 | R. K. BARIK | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-20 | | WRIT BRAN CH-3 | (S ea t No - 28) |
| 4 2 3 | 8053 0/20 22 | 22.09 .2022 | WP (C))- 2435 3/20 22 | AJAY KUMAR PANDA | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 2 4 | 8053 1/20 22 | 22.09 .2022 | TRP (C))- 261/ 2022 | D. K. NAIK | C.O . | COUR T NO. 8 | Order Dtd. 2022-09-29 | | | (S ea t No - 28) |
| 4 2 5 | 8053 2/20 22 | 22.09 .2022 | WP (C))- 3645 1/20 21 | A. K. ROUL | C.O . | COUR T NO. 20 | Order Dtd. 2021-12-14 | | | (S ea t No - 28) |
| 4 2 6 | 8053 3/20 22 | 22.09 .2022 | WP (C))- 1517 2/20 20 | S. K. SAHOO | C.O . | COUR T NO. 3 | Order Dtd. 2022-09-19 | | | (S ea t No - 28) |
| 4 2 7 | 8053 4/20 22 | 22.09 .2022 | WP (C))- 2158 6/20 22 | N. K. SEN | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 2 8 | 8053 5/20 22 | 22.09 .2022 | WP (C))- 2380 0/20 22 | BRAJA MOHAN SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |

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| 4 2 9 | 8053 6/20 22 | 22.09 .2022 | ABLA PL- 1183 4/20 22 | PANKAJ KUMAR PANI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 28) |
| 4 3 0 | 8053 7/20 22 | 22.09 .2022 | ABLA PL- 1185 7/20 22 | B.BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 28) |
| 4 3 1 | 8053 8/20 22 | 22.09 .2022 | BLAP L- 8539 /202 2 | D. K. NAIK | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 3 2 | 8053 9/20 22 | 22.09 .2022 | BLAP L- 8545 /202 2 | PRASANJIT BEHERA | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 3 3 | 8054 0/20 22 | 22.09 .2022 | WP(C)- 1479 1/20 15 | SUSHANT MOHANTY | C.O . | COUR T NO. 17 | Order Dtd. 2022-08-26 | | | (S ea t No - 28) |
| 4 3 4 | 8054 1/20 22 | 22.09 .2022 | BLAP L- 8547 /202 2 | R. K. BARIK | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 3 5 | 8054 2/20 22 | 22.09 .2022 | BLAP L- 8551 /202 2 | BALARAM SINGH | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 3 6 | 8054 3/20 22 | 22.09 .2022 | WP(C)- 1752 | DILLIP SAMAL | GEN ERA L | | Order Dtd. 2022-08-25 | | | (S ea t) |

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| | | | 6/20 22 | | | | | | No - 28) |
| 4 3 7 | 8054 4/20 22 | 22.09 .2022 | BLAP L- 8553 /202 2 | BALARAM SINGH | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | (S ea t No - 28) |
| 4 3 8 | 8054 5/20 22 | 22.09 .2022 | BLAP L- 8562 /202 2 | MAHES DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | (S ea t No - 28) |
| 4 3 9 | 8054 6/20 22 | 22.09 .2022 | BLAP L- 8564 /202 2 | S. R. PANI | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | (S ea t No - 28) |
| 4 4 0 | 8054 7/20 22 | 22.09 .2022 | BLAP L- 8566 /202 2 | A. SAHOO | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | (S ea t No - 28) |
| 4 4 1 | 8054 8/20 22 | 22.09 .2022 | FAO- 39/2 022 | P. K. PARIDA | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-19 | | (S ea t No - 28) |
| 4 4 2 | 8054 9/20 22 | 22.09 .2022 | BLAP L- 8571 /202 2 | BALARAM SINGH | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | (S ea t No - 28) |
| 4 4 3 | 8055 0/20 22 | 22.09 .2022 | BLAP L- 8588 /202 2 | GANESH SAHOO | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | (S ea t No - 28) |

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| 4 4 4 | 8055 1/20 22 | 22.09 .2022 | BLAP L- 8589 /202 2 | P. K. MISHRA | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 4 5 | 8055 2/20 22 | 22.09 .2022 | BLAP L- 8590 /202 2 | ARUNDHATI SAHU | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 4 6 | 8055 3/20 22 | 22.09 .2022 | BLAP L- 8592 /202 2 | R. K. MALLICK | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 4 7 | 8055 4/20 22 | 22.09 .2022 | BLAP L- 8596 /202 2 | S. CHOUDHURY | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 4 8 | 8055 5/20 22 | 22.09 .2022 | BLAP L- 8597 /202 2 | AMRESH MOHANTY | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 4 4 9 | 8055 6/20 22 | 22.09 .2022 | WP (C) - 2435 7/20 22 | SATYAJIT SAMAL | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | WRIT BRAN CH-8 | (S ea t No - 29) |
| 4 5 0 | 8055 7/20 22 | 22.09 .2022 | BLAP L- 8599 /202 2 | JAYADEBA BEHERA | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-20 | | | (S ea t No - 29) |
| 4 5 1 | 8055 8/20 22 | 22.09 .2022 | WP (C) - 2469 3/20 | AMULYA ROUTRAY | C.O . | CHIE F JUST ICE' | Order Dtd. 2022-09-20 | | | (S ea t No) |

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| | | | 12 | | | S COUR T | | | | - 29) |
| 4 5 2 | 8055 9/20 22 | 22.09 .2022 | RSA- 273/ 2014 | LAXMAN KUMAR NAYAK | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-21 | | SECO ND APPE AL | (S ea t No - 7) |
| 4 5 3 | 8056 0/20 22 | 22.09 .2022 | ABLA PL- 1136 9/20 22 | ASHUTOSH MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 7) |
| 4 5 4 | 8056 1/20 22 | 22.09 .2022 | ABLA PL- 1181 5/20 22 | DILIP KUMAR SAHU | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 7) |
| 4 5 5 | 8056 2/20 22 | 22.09 .2022 | ABLA PL- 1022 8/20 19 | P.R.MISHRA | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-07 | | | (S ea t No - 7) |
| 4 5 6 | 8056 3/20 22 | 22.09 .2022 | ABLA PL- 4964 /202 1 | AMLAN SHAKTI PAUL | C.O . | COUR T NO. 7 | Order Dtd. 2022-07-07 | | | (S ea t No - 7) |
| 4 5 7 | 8056 4/20 22 | 22.09 .2022 | WP (C) - 2572 1/20 13 | D. K. SAHU | GEN ERA L | | Order Dtd. 2021-10-21 | | | (S ea t No - 7) |
| 4 5 8 | 8056 5/20 22 | 22.09 .2022 | ABLA PL- 8734 /201 8 | B. SWAIN | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-19 | | | (S ea t No - 7) |
| 4 5 9 | 8056 6/20 22 | 22.09 .2022 | CMP- 585/ 2021 | D. NAYAK | C.O . | COUR T NO. 20 | Order Dtd. 2022-12-05 | | WRIT BRAN CH-4 | (S ea t No - 37) |
| 4 | 8056 | 22.09 | CMP- | D. NAYAK | C.O | COUR | Order Dtd. | | | (S |

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| 60 | 7/2022 | .2022 | 438/2019 | | . | T NO. 1 | 2022-09-19 | | | ea t No - 37) |
| 461 | 8056 8/2022 | 22.09 .2022 | CMP- 438/ 2019 | D. K. SAHU | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-19 | | | (S ea t No - 37) |
| 462 | 8056 9/2022 | 22.09 .2022 | CMA P L- 140/ 2019 | P. K. BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 37) |
| 463 | 8057 0/2022 | 22.09 .2022 | TRP (C)- 85/2 020 | A.PATRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-14 | | | (S ea t No - 37) |
| 464 | 8057 1/2022 | 22.09 .2022 | BLAP L- 6584 /202 2 | G C MOHANTY | GEN ERA L | | Order Dtd. 2022-09-16 | | | (S ea t No - 37) |
| 465 | 8057 2/2022 | 22.09 .2022 | CRLM C- 2034 /202 2 | SANJIB KUMAR BHANJADEO | C.O . | COUR T NO. 12 | | | CRIM INAL MISC - 3 (CR L.MI S) | (S ea t No - 18) |
| 466 | 8057 3/2022 | 22.09 .2022 | ABLA PL- 1449 5/20 21 | A KHAN | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-08 | | | (S ea t No - 18) |
| 467 | 8057 4/2022 | 22.09 .2022 | CRLM C- 2275 /202 2 | R DAS | C.O . | COUR T NO. 12 | | | | (S ea t No - 18) |

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| 468 | 8057 5/20 22 | 22.09 .2022 | CRLM C- 2276 /202 2 | R DAS | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-07 | | | (S ea t No - 18) |
| 469 | 8057 6/20 22 | 22.09 .2022 | WP(C) - 8481 /202 1 | A PRADHAN | GEN ERA L | | Order Dtd. 2022-06-30 | | | (S ea t No - 18) |
| 470 | 8057 7/20 22 | 22.09 .2022 | CRLM C- 3547 /201 5 | P C MOHANTY | C.O . | COUR T NO. 2 | Order Dtd. 2022-09-16 | | | (S ea t No - 18) |
| 471 | 8057 8/20 22 | 22.09 .2022 | OJC- 292/ 2002 | BIKRAM BEHERA | C.O . | COUR T NO. 2 | Order Dtd. 2022-09-21 | | | (S ea t No - 18) |
| 472 | 8057 9/20 22 | 22.09 .2022 | WP(C) - 4960 /200 4 | M R MALLA | C.O . | COUR T NO. 2 | Order Dtd. 2022-09-21 | | | (S ea t No - 18) |
| 473 | 8058 0/20 22 | 22.09 .2022 | ABLA PL- 1167 0/20 22 | S.BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 18) |
| 474 | 8058 1/20 22 | 22.09 .2022 | WP(C) - 1096 8/20 09 | A K BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 18) |
| 477 | 8058 2/20 | 22.09 .2022 | WP(C) - | B K PATI | GEN ERA | | Order Dtd. 2021-01- | | | (S ea |

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| 5 | 22 | | 3889 8/20 20 | | L | | 07Petition, Anne xure, | | | t No - 18) |
| 4 7 6 | 8058 3/20 22 | 22.09 .2022 | WP (C) - 3881 6/20 20 | B K PATI | GEN ERA L | | Order Dtd. 2021-01- 08Petition, Anne xure, | | | (S ea t No - 18) |
| 4 7 7 | 8058 4/20 22 | 22.09 .2022 | WP (C) - 3881 2/20 20 | B K PATI | GEN ERA L | | Order Dtd. 2021-01- 07Petition, Anne xure, | | | (S ea t No - 18) |
| 4 7 8 | 8058 5/20 22 | 22.09 .2022 | WP (C) - 3733 9/20 21 | T BAG | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-6 | (S ea t No - 26) |
| 4 7 9 | 8058 6/20 22 | 22.09 .2022 | WP (C) - 1725 0/20 22 | S K ACHARYA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 26) |
| 4 8 0 | 8058 7/20 22 | 22.09 .2022 | WP (C) - 1725 0/20 22 | S K SAHOO | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 26) |
| 4 8 1 | 8058 8/20 22 | 22.09 .2022 | WP (C) - 2188 5/20 22 | BANABIHARI RAY | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 26) |
| 4 8 2 | 8058 9/20 22 | 22.09 .2022 | WP (C) - 2149 0/20 22 | M R BARIK | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-2 | (S ea t No - 7) |

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| 483 | 8059 0/20 22 | 22.09 .2022 | WP(C))- 2269 2/20 22 | B R SENAPATI | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 7) |
| 484 | 8059 1/20 22 | 22.09 .2022 | WP(C))- 2203 3/20 22 | ASHOK KUMAR SARANGI | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 7) |
| 485 | 8059 2/20 22 | 22.09 .2022 | WP(C))- 2227 0/20 22 | SANJAY PARIDA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | WRIT BRAN CH-6 | | (S ea t No - 24) |
| 486 | 8059 3/20 22 | 22.09 .2022 | WP(C))- 2227 8/20 22 | SANJAY PARIDA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | WRIT BRAN CH-6 | | (S ea t No - 24) |
| 487 | 8059 4/20 22 | 22.09 .2022 | WP(C))- 2297 9/20 22 | A K ROUT | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | | (S ea t No - 24) |
| 488 | 8059 5/20 22 | 22.09 .2022 | WP(C))- 2308 6/20 22 | B K PANDA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | WRIT BRAN CH-1 | | (S ea t No - 31) |
| 489 | 8059 6/20 22 | 22.09 .2022 | WP(C))- 2393 6/20 22 | ASUTOSH MOHANTY | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 31) |
| 490 | 8059 7/20 22 | 22.09 .2022 | WP(C))- 2409 8/20 22 | BRAJA MOHAN SARANGI | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 31) |

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| 4 9 1 | 8059 8/20 22 | 22.09 .2022 | WP (C))- 2409 5/20 22 | BRAJA MOHAN SARANGI | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 31) |
| 4 9 2 | 8059 9/20 22 | 22.09 .2022 | ABLA PL- 1245 3/20 21 | S.K.MISHRA | GEN ERA L | | P.wSeizure List,Charge Sheet,F.i.r, | SUIC IDE NOTE | | (S ea t No - 31) |
| 4 9 3 | 8060 0/20 22 | 22.09 .2022 | WP (C))- 2437 4/20 22 | M R BARIK | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-8 | (S ea t No - 29) |
| 4 9 4 | 8060 1/20 22 | 22.09 .2022 | WP (C))- 2276 1/20 22 | T BAG | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | (S ea t No - 29) |
| 4 9 5 | 8060 2/20 22 | 22.09 .2022 | WP (C))- 2157 1/20 22 | B K SINGH | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | (S ea t No - 29) |
| 4 9 6 | 8060 3/20 22 | 22.09 .2022 | WP (C))- 2175 9/20 22 | S PRADHAN | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | (S ea t No - 29) |
| 4 9 7 | 8060 4/20 22 | 22.09 .2022 | WP (C))- 2139 6/20 22 | P N NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | (S ea t No - 29) |
| 4 9 8 | 8060 5/20 22 | 22.09 .2022 | WP (C))- 2000 | GAGAN ROUT | C.O . | COUR T NO. | Order Dtd. 2022-09-20 | | WRIT BRAN CH-2 | (S ea t |

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| | | | 1/20 22 | | | 23 | | | No - 34) |
| 4 9 9 | 8060 6/20 22 | 22.09 .2022 | WP(C))- 1763 9/20 22 | RUHA LATIF | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 3) |
| 5 0 0 | 8060 7/20 22 | 22.09 .2022 | WP(C))- 2012 0/20 22 | B BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | (S ea t No - 11 3) |
| 5 0 1 | 8060 8/20 22 | 22.09 .2022 | WP(C))- 3824 6/20 21 | B B DAS | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-19 | | (S ea t No - 11 3) |
| 5 0 2 | 8060 9/20 22 | 22.09 .2022 | WP(C))- 2127 2/20 22 | MANASI DAS | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | (S ea t No - 11 3) |
| 5 0 3 | 8061 0/20 22 | 22.09 .2022 | WP(C))- 1763 9/20 22 | J.P.KAR | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 3) |
| 5 0 4 | 8061 1/20 22 | 22.09 .2022 | OJC- 5067 /200 2 | R K MOHAPATRA | C.O . | COUR T NO. 4 | Order Dtd. 2022-09-21 | | (S ea t No - 11 3) |
| 5 0 5 | 8061 2/20 22 | 22.09 .2022 | ABLA PL- 1524 4/20 21 | S.K.MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | (S ea t No - 11 3) |

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| 506 | 8061 3/2022 | 22.09 .2022 | OJC- 5067 /200 2 | M/S S.CH.MOHANTY, J.K.BAS TIA, R.K.NAYAK, D.P.MO HANTY M/S S.K.PADHI MISS DIPALI MOHAPATRA, S.K.MOHAPA TRA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 3) |
| 507 | 8061 4/2022 | 22.09 .2022 | ABLA PL- 1524 8/20 21 | B.PARIJA | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 3) |
| 508 | 8061 5/2022 | 22.09 .2022 | ABLA PL- 1525 0/20 21 | P.K.MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 3) |
| 509 | 8061 6/2022 | 22.09 .2022 | CONT C- 5891 /202 2 | J P KAR | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 3) |
| 510 | 8061 7/2022 | 22.09 .2022 | ABLA PL- 1525 2/20 21 | N.MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 3) |
| 511 | 8061 8/2022 | 22.09 .2022 | ABLA PL- 1525 3/20 21 | N.MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 3) |
| 512 | 8061 9/2022 | 22.09 .2022 | WP (C)- 2431 2/20 22 | B K DAS | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-20 | | WRIT BRAN CH (DIV ISIO N BENC H-2) | (S ea t No - 11 0) |
| 5 | 8062 | 22.09 | ABLA | P.K.MOHANTY | C.O | COUR | Order Dtd. | | | (S |

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| 13 | 0/20 22 | .2022 | PL- 1525 6/20 21 | | . | T NO. 24 | 2022-09-21 | | | ea t No - 11 0) |
| 514 | 8062 1/20 22 | 22.09 .2022 | ABLA PL- 1524 6/20 21 | G.JAYASINGH | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 0) |
| 515 | 8062 2/20 22 | 22.09 .2022 | CRLM P- 1169 /202 2 | M.A.ALI | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-20 | | | (S ea t No - 11 0) |
| 516 | 8062 3/20 22 | 22.09 .2022 | CRLA - 687/ 2022 | S.PANDA | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 0) |
| 517 | 8062 4/20 22 | 22.09 .2022 | CRLM P- 1866 /202 2 | SURENDRA DAS | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-20 | | | (S ea t No - 11 0) |
| 518 | 8062 5/20 22 | 22.09 .2022 | CRLA - 781/ 2022 | B.S.SWAIN | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 0) |
| 519 | 8062 6/20 22 | 22.09 .2022 | CRLM P- 1871 /202 2 | SAROJ RANJAN SUBUDHI | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-20 | | | (S ea t No - 11 0) |
| 520 | 8062 7/20 22 | 22.09 .2022 | CRLA - 737/ 2022 | SURESH CH. SUNDARA | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | | (S ea t No - 11 0) |

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| 521 | 80628/2022 | 22.09.2022 | WP(C)-11865/2019 | P K LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-21 | | WRIT BRANCH-4 | (Seat No - 38) |
| 522 | 80629/2022 | 22.09.2022 | CRLA - 721/2022 | B.R.MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2022-09-21 | | | (Seat No - 38) |
| 523 | 80630/2022 | 22.09.2022 | WP(C)-15177/2020 | P.C.CHHINCHANI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-09-20 | | | (Seat No - 38) |
| 524 | 80631/2022 | 22.09.2022 | WP(C)-20772/2019 | K. K. NATH | C.O. | COURT NO. 1 | Order Dtd. 2022-09-21 | | | (Seat No - 38) |
| 525 | 80632/2022 | 22.09.2022 | CRLA - 400/2022 | M.R.SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2022-09-21 | | | (Seat No - 38) |
| 526 | 80633/2022 | 22.09.2022 | WP(C)-21388/2019 | K MANDAL | C.O. | COURT NO. 22 | Order Dtd. 2022-09-21 | | | (Seat No - 38) |
| 527 | 80634/2022 | 22.09.2022 | WP(C)-11438/2022 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 6 | Order Dtd. 2022-09-07 | | | (Seat No - 38) |
| 52 | 80635/2022 | 22.09.2022 | CRLA - | A.K.BEHERA | C.O. | COURT | Order Dtd. 2022-09-21 | | | (Seat |

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| 8 | 22 | | 460/ 2022 | | | NO. 5 | | | | t No - 38) |
| 5 2 9 | 8063 6/20 22 | 22.09 .2022 | CRLM C- 1810 /202 2 | P.K.MOHANTY | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | CRMI NAL MISC - 2 (BA IL- 2) | (S ea t No - 17) |
| 5 3 0 | 8063 7/20 22 | 22.09 .2022 | WP (C) - 1927 5/20 21 | B. K. SWAIN | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-09 | | | (S ea t No - 17) |
| 5 3 1 | 8063 8/20 22 | 22.09 .2022 | CRLM C- 2040 /202 2 | K.C.PANDA | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 17) |
| 5 3 2 | 8063 9/20 22 | 22.09 .2022 | WP (C) - 2726 8/20 21 | D. BISWAL | C.O . | COUR T NO. 6 | Order Dtd. 2022-08-30 | | | (S ea t No - 17) |
| 5 3 3 | 8064 0/20 22 | 22.09 .2022 | WP (C) - 8203 /202 2 | K SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 17) |
| 5 3 4 | 8064 1/20 22 | 22.09 .2022 | CRLM C- 547/ 2021 | G.JAYASINGH | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-19 | | | (S ea t No - 17) |
| 5 3 5 | 8064 2/20 22 | 22.09 .2022 | WP (C) - 8203 /202 2 | M N MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 17) |

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| 536 | 8064 3/20 22 | 22.09 .2022 | CRLM C- 547/ 2021 | B.K.PANDA | C.O . | COUR T NO. 11 | Order Dtd. 2022-09-19 | | | (S ea t No - 17) |
| 537 | 8064 4/20 22 | 22.09 .2022 | WP (C) - 8203 /202 2 | S K NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 17) |
| 538 | 8064 5/20 22 | 22.09 .2022 | WP (C) - 1080 6/20 20 | A K SWAIN | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-19 | WRIT BRAN CH-1 | | (S ea t No - 4) |
| 539 | 8064 6/20 22 | 22.09 .2022 | CRLM C- 2004 /202 2 | B.K.PANDA | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 4) |
| 540 | 8064 7/20 22 | 22.09 .2022 | WP (C) - 1080 6/20 20 | S K NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-19 | WRIT BRAN CH-1 | | (S ea t No - 4) |
| 541 | 8064 8/20 22 | 22.09 .2022 | WP (C) - 1080 6/20 20 | M N MOHANTY | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-19 | WRIT BRAN CH-1 | | (S ea t No - 4) |
| 542 | 8064 9/20 22 | 22.09 .2022 | CRLM C- 2092 /202 2 | A.MOHANTY | C.O . | COUR T NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 4) |
| 543 | 8065 0/20 22 | 22.09 .2022 | WP (C) - 1838 1/20 20 | A K SWAIN | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-19 | WRIT BRAN CH-8 | | (S ea t No - 42) |
| 5 | 8065 | 22.09 | WP (C | M N MOHANTY | C.O | COUR | Order Dtd. | WRIT | (S | |

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| 44 | 1/2022 | .2022 |)-18381/2020 | | . | T NO. 22 | 2022-09-19 | | BRANCH-8 | ea t No - 42) |
| 545 | 80652/2022 | 22.09.2022 | CRLM C-2079/2022 | P.K.PANI | C.O. | COURT NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 42) |
| 546 | 80653/2022 | 22.09.2022 | CRLM C-2354/2022 | B.DAS | C.O. | COURT NO. 12 | Order Dtd. 2022-09-19 | | | (S ea t No - 42) |
| 547 | 80654/2022 | 22.09.2022 | WP(C)-23296/2012 | S.N.MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2014-04-23 | | WRIT BRANCH-4 | (S ea t No - 46) |
| 548 | 80655/2022 | 22.09.2022 | WP(C)-9126/2022 | A.K.SAA | C.O. | COURT NO. 6 | Order Dtd. 2022-09-14 | | | (S ea t No - 46) |
| 549 | 80656/2022 | 22.09.2022 | WP(C)-23783/2022 | D.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2022-09-19 | | | (S ea t No - 46) |
| 550 | 80657/2022 | 22.09.2022 | WP(C)-34942/2021 | C MOHANTY | GEN ERA L | | Order Dtd. 2021-11- 26Annexure, | | | (S ea t No - 46) |
| 551 | 80658/2022 | 22.09.2022 | ABLA PL-15239/2021 | M K MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 46) |

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| | | | | | | | | | | 46) |
| 552 | 80659/2022 | 22.09.2022 | WP(C)-15524/2021 | B P OJHA | GENERAL | | Order Dtd. 2021-05-17 Petition, Annexure, | | | (Seat No - 46) |
| 553 | 80660/2022 | 22.09.2022 | ABLA PL-15224/2021 | TAPAN SWAIN | C.O. | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No - 46) |
| 554 | 80661/2022 | 22.09.2022 | WP(C)-23782/2022 | D.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2022-09-19 | | | (Seat No - 46) |
| 555 | 80662/2022 | 22.09.2022 | CRLM C-4249/2009 | B. K. LENKA | C.O. | COURT NO. 5 | Order Dtd. 2022-09-19 | | | (Seat No - 46) |
| 556 | 80663/2022 | 22.09.2022 | WP(C)-13218/2013 | P K BARIK | GENERAL | | Order Dtd. 2022-09-02 | | | (Seat No - 46) |
| 557 | 80664/2022 | 22.09.2022 | ABLA PL-15211/2021 | B N MISHRA | C.O. | COURT NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No - 46) |
| 558 | 80665/2022 | 22.09.2022 | WP(C)-23810/2022 | B.MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-09-20 | | | (Seat No - 46) |
| 555 | 80666/2022 | 22.09.2022 | CRLM C- | R. K. MAHABHOI | C.O. | COURT | Order Dtd. 2022-09-19 | | | (Seat |

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| 9 | 22 | | 3729 /201 2 | | | NO. 15 | | | | t No - 46) |
| 5 6 0 | 8066 7/20 22 | 22.09 .2022 | CRLM C- 172/ 2017 | B. K. PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 46) |
| 5 6 1 | 8066 8/20 22 | 22.09 .2022 | WP (C) - 2381 1/20 22 | B.M.SARANGI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 46) |
| 5 6 2 | 8066 9/20 22 | 22.09 .2022 | CRLM C- 172/ 2017 | B. K. PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 46) |
| 5 6 3 | 8067 0/20 22 | 22.09 .2022 | ABLA PL- 1520 9/20 21 | ANANYA ROUSTRAY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 46) |
| 5 6 4 | 8067 1/20 22 | 22.09 .2022 | WP (C) - 1035 3/20 15 | J D MUDULI | GEN ERA L | | Order Dtd. 2016-03-04 | WRIT BRAN CH- 11 | | (S ea t No - 61) |
| 5 6 5 | 8067 2/20 22 | 22.09 .2022 | CRLM C- 172/ 2017 | B. K. PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 61) |
| 5 6 6 | 8067 3/20 22 | 22.09 .2022 | WP (C) - 2381 2/20 22 | B.M.SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 61) |

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| 5 6 7 | 8067 4/20 22 | 22.09 .2022 | ABLA PL- 1520 8/20 21 | R R DAS | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 61) |
| 5 6 8 | 8067 5/20 22 | 22.09 .2022 | WP (C) - 2408 1/20 22 | S.C.PANI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 61) |
| 5 6 9 | 8067 6/20 22 | 22.09 .2022 | WP (C) - 2232 2/20 22 | P.PANDA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-09-19 | | | (S ea t No - 61) |
| 5 7 0 | 8067 7/20 22 | 22.09 .2022 | CRLM C- 172/ 2017 | B. K. PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 61) |
| 5 7 1 | 8067 8/20 22 | 22.09 .2022 | ABLA PL- 1297 4/20 21 | SARASWATI DEVI | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (S ea t No - 61) |
| 5 7 2 | 8067 9/20 22 | 22.09 .2022 | WP (C) - 1952 7/20 22 | B SINGH | GEN ERA L | | Order Dtd. 2022-08-25 | | | (S ea t No - 61) |
| 5 7 3 | 8068 0/20 22 | 22.09 .2022 | WP (C) - 809/ 2010 | R K SAHU | GEN ERA L | | PetitionAnnexur e, Counter, | | | (S ea t No - 61) |
| 5 7 4 | 8068 1/20 22 | 22.09 .2022 | WP (C) - 1939 | N SAHOO | GEN ERA L | | Order Dtd. 2022-09-13 | | | (S ea t) |

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| | | | 6/20 09 | | | | | | No - 61) |
| 5 7 5 | 8068 2/20 22 | 22.09 .2022 | WP(C))- 2415 3/20 21 | R C DAS | GEN ERA L | | Order Dtd. 2021-08-16 | | (S ea t No - 61) |
| 5 7 6 | 8068 3/20 22 | 22.09 .2022 | WP(C))- 2415 1/20 21 | R C DAS | GEN ERA L | | Order Dtd. 2021-08-16 | | (S ea t No - 61) |
| 5 7 7 | 8068 4/20 22 | 22.09 .2022 | CRLM C- 172/ 2017 | B. K. PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | (S ea t No - 61) |
| 5 7 8 | 8068 5/20 22 | 22.09 .2022 | CRLM C- 1733 /201 5 | M/S.ASHOK KU.SAHOO | C.O . | COUR T NO. 10 | Order Dtd. 2022-09-19 | | (S ea t No - 61) |
| 5 7 9 | 8068 6/20 22 | 22.09 .2022 | CRLM C- 904/ 2013 | PRADEEP KUMAR MOHANTY | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-19 | | (S ea t No - 61) |
| 5 8 0 | 8068 7/20 22 | 22.09 .2022 | CRLM C- 1546 /201 7 | P.K.LENKA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | (S ea t No - 61) |
| 5 8 1 | 8068 8/20 22 | 22.09 .2022 | CRLM C- 1547 /201 7 | P.K.LENKA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-19 | | (S ea t No - 61) |

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| 5 8 2 | 8068 9/20 22 | 22.09 .2022 | ABLA PL- 1640 9/20 21 | N RAO | C.O . | COUR T NO. 24 | | | (S ea t No - 61) |
| 5 8 3 | 8069 0/20 22 | 22.09 .2022 | CRLM C- 2086 /201 2 | PRADEEP KUMAR MOHANTY | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-19 | | (S ea t No - 61) |
| 5 8 4 | 8069 1/20 22 | 22.09 .2022 | WP(C) - 2408 2/20 22 | S.C.PANI | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | | (S ea t No - 61) |
| 5 8 5 | 8069 2/20 22 | 22.09 .2022 | ABLA PL- 1519 0/20 21 | SARADA NAYAK | C.O . | COUR T NO. 24 | | | (S ea t No - 61) |
| 5 8 6 | 8069 3/20 22 | 22.09 .2022 | WP(C) - 2408 3/20 22 | S.C.PANI | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-20 | | (S ea t No - 61) |
| 5 8 7 | 8069 4/20 22 | 22.09 .2022 | WP(C) - 2408 4/20 22 | S.C.PANI | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-20 | | (S ea t No - 61) |
| 5 8 8 | 8069 5/20 22 | 22.09 .2022 | WP(C) - 2379 7/20 22 | B.M.SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | (S ea t No - 61) |
| 5 8 9 | 8069 6/20 22 | 22.09 .2022 | ABLA PL- 1505 2/20 | P K MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | (S ea t No - 61) |

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| | | | 21 | | | | | | | -61) |
| 590 | 8069 7/20 22 | 22.09 .2022 | WP(C))- 2349 4/20 22 | C.K.ROUT | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No- 61) |
| 591 | 8069 8/20 22 | 22.09 .2022 | WP(C))- 2430 8/20 22 | C.K.ROUT | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No- 61) |
| 592 | 8069 9/20 22 | 22.09 .2022 | ABLA PL- 1490 6/20 21 | K N SAHOO | C.O . | COUR T NO. 24 | Order Dtd. 2022-09-21 | | | (Seat No- 61) |
| 593 | 8070 0/20 22 | 22.09 .2022 | WP(C))- 2271 2/20 22 | C.K.ROUT | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-21 | | | (Seat No- 61) |
| 594 | 8070 1/20 22 | 22.09 .2022 | WP(C))- 2379 5/20 22 | B.M.SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-21 | | | (Seat No- 61) |
| 595 | 8070 2/20 22 | 22.09 .2022 | ABLA PL- 1229 3/20 21 | M R SAHOO | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-21 | | | (Seat No- 61) |
| 596 | 8070 3/20 22 | 22.09 .2022 | WP(C))- 3482 3/20 21 | DEBENDRA BEHERA | GEN ERA L | | Order Dtd. 2022-08-23 | | | (Seat No- 61) |
| 5 | 8070 | 22.09 | ABLA | ASHOK KUMAR SWAIN | C.O | COUR | Order Dtd. | | | (S |

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| 97 | 4/2022 | .2022 | PL-8463/2021 | (1) | . | T NO. 7 | 2022-09-21 | | | eat No - 61) |
| 598 | 80705/2022 | 22.09.2022 | WP(C)-34824/2021 | DEBENDRA BEHERA | GEN ERAL | | Order Dtd. 2022-08-23 | | | (Seat No - 61) |
| 599 | 80706/2022 | 22.09.2022 | WP(C)-34819/2021 | DEBENDRA BEHERA | GEN ERAL | | Order Dtd. 2022-08-23 | | | (Seat No - 61) |
| 600 | 80707/2022 | 22.09.2022 | ABLA PL-4416/2021 | C R NAYAK | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-21 | | | (Seat No - 61) |
| 601 | 80708/2022 | 22.09.2022 | CRLA - 365/2022 | SRINIBASH MOHANTY | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-19 | | | (Seat No - 61) |
| 602 | 80709/2022 | 22.09.2022 | CRLA - 608/2015 | SRINIBASH MOHANTY | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | CRIMINAL APPEAL | (Seat No - 5) |
| 603 | 80710/2022 | 22.09.2022 | CRLA - 458/2021 | SAMIR BARIK | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | CRIMINAL APPEAL | (Seat No - 1) |
| 604 | 80711/2022 | 22.09.2022 | ABLA PL-12904/2021 | GANESH SAHOO | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-21 | | | (Seat No - 1) |
| 6 | 8071 | 22.09 | CRLA | SIBA PRASAD SAHOO | C.O | COUR | Order Dtd. | | | (S |

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| 05 | 2/2022 | .2022 | -640/2022 | | . | T NO. 5 | 2022-09-21 | | | eat No - 1) |
| 606 | 80713/2022 | 22.09.2022 | WP(C)-24157/2021 | R C DAS | GEN ERAL | | Order Dtd. 2021-08-16 | | | (S eat No - 1) |
| 607 | 80714/2022 | 22.09.2022 | CRLA -97/2022 | KSHITISH | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | CRIM INAL APPEAL | (S eat No - 1) |
| 608 | 80715/2022 | 22.09.2022 | WP(C)-26547/2021 | R C DAS | GEN ERAL | | Order Dtd. 2021-09-03 | | | (S eat No - 1) |
| 609 | 80716/2022 | 22.09.2022 | CRLA -635/2022 | P. R. BEHERA | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | | (S eat No - 1) |
| 610 | 80717/2022 | 22.09.2022 | CRLA -205/2021 | A. KALASH | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | CRIM INAL APPEAL | (S eat No - 1) |
| 611 | 80718/2022 | 22.09.2022 | ABLA PL-8487/2018 | R DAS | C.O . | COUR T NO. 1 | | | CRMI NAL MISC - 2 (BA IL-2) | (S eat No - 15) |
| 612 | 80719/2022 | 22.09.2022 | WP(C)-26546/2021 | R C DAS | GEN ERAL | | Order Dtd. 2021-09-03 | | | (S eat No - 15) |
| 613 | 80720/2022 | 22.09.2022 | ABLA PL-3420/202 | M N MOHANTY | C.O . | COUR T NO. 7 | | | | (S eat No |

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| | | | 2 | | | | | | | | -15) |
| 614 | 8072 1/2022 | 22.09 .2022 | CRLA - 346/ 2022 | P. N. NAYAK | C.O .5 | COUR T NO. 5 | Order Dtd. 2022-09-21 | | CRIM INAL APPE AL | | (S ea t No - 3) |
| 615 | 8072 2/2022 | 22.09 .2022 | WP (C) - 3739 /202 2 | R C DAS | GEN ERA L | | Order Dtd. 2022-02-04 | | | | (S ea t No - 3) |
| 616 | 8072 3/2022 | 22.09 .2022 | CRLA - 770/ 2021 | BIKRAM SAMAL | C.O .5 | COUR T NO. 5 | Order Dtd. 2022-09-21 | | CRIM INAL APPE AL | | (S ea t No - 1) |
| 617 | 8072 4/2022 | 22.09 .2022 | WPC (OAC) - 1656 /201 6 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-09-21 | | | | (S ea t No - 1) |
| 618 | 8072 5/2022 | 22.09 .2022 | CRLA - 200/ 2020 | JIBAN JYOTI PRADHAN | C.O .23 | COUR T NO. 23 | Order Dtd. 2022-09-21 | | CRIM INAL APPE AL | | (S ea t No - 4) |
| 619 | 8072 6/2022 | 22.09 .2022 | CRLA - 474/ 2020 | S. CHOUDHURY | C.O .23 | COUR T NO. 23 | Order Dtd. 2022-09-21 | | | | (S ea t No - 4) |
| 620 | 8072 7/2022 | 22.09 .2022 | CRLM C- 831/ 2022 | S P BARIK | GEN ERA L | | Order Dtd. 2022-09-14 | | | | (S ea t No - 4) |
| 621 | 8072 8/2022 | 22.09 .2022 | CONT C (CP C) - 676/ 2012 | P K BEHERA | GEN ERA L | | Order Dtd. 2022-09-15 | | | | (S ea t No - 4) |
| 622 | 8072 9/2022 | 22.09 .2022 | WP (C) - | J SAHOO | GEN ERA | | Order Dtd. 2022-08-30 | | | | (S ea |

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| 2 | 22 | | 2044 4/20 22 | | L | | | | | t No - 4) |
| 6 2 3 | 8073 0/20 22 | 22.09 .2022 | ABLA PL- 1570 9/20 20 | M.BANERJEE | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-08 | | | (S ea t No - 4) |
| 6 2 4 | 8073 1/20 22 | 22.09 .2022 | WPC (OA)- 2260 /201 8 | R.K.BISOI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-20 | | | (S ea t No - 4) |
| 6 2 5 | 8073 2/20 22 | 22.09 .2022 | ABLA PL- 1095 8/20 22 | H K PANDA | GEN ERA L | | Order Dtd. 2022-09-12 | CRMI NAL MISC - 2 (BA IL- 2) | | (S ea t No - 9) |
| 6 2 6 | 8073 3/20 22 | 22.09 .2022 | CRLM P- 1678 /202 2 | B B ROUT | GEN ERA L | | Order Dtd. 2022-09-06 | | | (S ea t No - 9) |
| 6 2 7 | 8073 4/20 22 | 22.09 .2022 | CRLM P- 1678 /202 2 | B B ROUT | GEN ERA L | | Order Dtd. 2022-09-06 | | | (S ea t No - 9) |
| 6 2 8 | 8073 5/20 22 | 22.09 .2022 | CRLM C- 286/ 2016 | SAMIR BARIK | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | | (S ea t No - 9) |
| 6 2 9 | 8073 6/20 22 | 22.09 .2022 | WP (C))- 2395 9/20 22 | P. K. SAHOO | C.O . | COUR T NO. 15 | Order Dtd. 2022-09-20 | WRIT BRAN CH-4 | | (S ea t No - 19) |
| 6 3 0 | 8073 7/20 22 | 22.09 .2022 | CRLM C- 216/ 2016 | SAMIR BARIK | C.O . | COUR T NO. 5 | Order Dtd. 2022-09-21 | | | (S ea t No -) |

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| | | | | | | | | | | 19) |
| 631 | 8073 8/20 22 | 22.09 .2022 | BLAP L- 7599 /202 1 | P. CHANDRA SEJPADA | C.O . | COUR T NO. 7 | Order Dtd. 2022-09-21 | | | (S ea t No - 19) |
| 632 | 8073 9/20 22 | 22.09 .2022 | WP (C) - 1109 1/20 22 | M PAGAL | GEN ERA L | | Order Dtd. 2022-09-05 | | WRIT BRAN CH-8 | (S ea t No - 39) |
| 633 | 8074 0/20 22 | 22.09 .2022 | WP (C) - 1199 9/20 21 | M PAGAL | GEN ERA L | | Order Dtd. 2022-09-06 | | | (S ea t No - 39) |
| 634 | 8074 1/20 22 | 22.09 .2022 | MACA - 883/ 2019 | S.C. SUNADARA | GEN ERA L | | Judgement Dtd. 2022-08-01 | | | (S ea t No - 39) |
| 635 | 8074 2/20 22 | 22.09 .2022 | WP (C) - 2087 9/20 22 | S. C. DAS | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-21 | | | (S ea t No - 39) |
| 636 | 8074 3/20 22 | 22.09 .2022 | WP (C) - 2408 8/20 22 | BRAJA MOHAN SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-21 | | | (S ea t No - 39) |
| 637 | 8074 4/20 22 | 22.09 .2022 | WP (C) - 2408 6/20 22 | BRAJA MOHAN SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-21 | | | (S ea t No - 39) |
| 638 | 8074 5/20 22 | 22.09 .2022 | WP (C) - | BRAJA MOHAN SARANGI | C.O . | COUR T | Order Dtd. 2022-09-20 | | | (S ea |

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| 8 | 22 | | 2380 8/20 22 | | | NO. 20 | | | | t No - 39) |
| 6 3 9 | 8074 6/20 22 | 22.09 .2022 | WP (C))- 2380 4/20 22 | BRAJA MOHAN SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-20 | | | (S ea t No - 39) |
| 6 4 0 | 8074 7/20 22 | 22.09 .2022 | WP (C))- 2382 2/20 22 | B. M. SARANGI | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-29 | WRIT BRAN CH (DIV ISIO N BENC H-1) | | (S ea t No - 10 5) |
| 6 4 1 | 8074 8/20 22 | 22.09 .2022 | BLAP L- 7437 /202 2 | BISWAJIT SAHOO | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-21 | | | (S ea t No - 10 5) |
| 6 4 2 | 8074 9/20 22 | 22.09 .2022 | WP (C))- 1899 2/20 22 | KARUNAKAR RATH | C.O . | COUR T NO. 6 | Order Dtd. 2022-09-21 | | | (S ea t No - 10 5) |
| 6 4 3 | 8075 0/20 22 | 22.09 .2022 | WP (C))- 2189 7/20 22 | A. K. ROUL | C.O . | COUR T NO. 6 | Order Dtd. 2022-09-30 | WRIT BRAN CH-8 | | (S ea t No - 39) |
| 6 4 4 | 8075 1/20 22 | 22.09 .2022 | WP (C))- 2396 9/20 22 | DEBENDRA BEHERA | C.O . | COUR T NO. 6 | Order Dtd. 2022-09-19 | | | (S ea t No - 39) |
| 6 4 5 | 8075 2/20 22 | 22.09 .2022 | WP (C))- 2391 7/20 22 | DEBENDRA BEHERA | C.O . | COUR T NO. 6 | Order Dtd. 2022-09-19 | | | (S ea t No - 39) |

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| 6 4 6 | 8075 3/20 22 | 22.09 .2022 | WP (C))- 2175 6/20 22 | SIBA SANKAR SATAPATHY | C.O . | COUR T NO. 6 | Order Dtd. 2022-09-20 | | WRIT BRAN CH-6 | (S ea t No - 35) |
| 6 4 7 | 8075 4/20 22 | 22.09 .2022 | WP (C))- 2464 3/20 22 | D. K. MOHANTY | C.O . | COUR T NO. 6 | Order Dtd. 2022-09-21 | | WRIT BRAN CH-3 | (S ea t No - 28) |
| 6 4 8 | 8075 5/20 22 | 22.09 .2022 | WP (C))- 2464 6/20 22 | D. K. MOHANTY | C.O . | COUR T NO. 6 | Order Dtd. 2022-10-12 | | WRIT BRAN CH-3 | (S ea t No - 28) |
| 6 4 9 | 8075 6/20 22 | 22.09 .2022 | WP (C))- 2163 8/20 22 | A. MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-19 | | | (S ea t No - 28) |
| 6 5 0 | 8075 7/20 22 | 22.09 .2022 | WP (C))- 2276 1/20 22 | M.R. DASH | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-20 | | | (S ea t No - 28) |
| 6 5 1 | 8075 8/20 22 | 22.09 .2022 | WP (C))- 2464 8/20 22 | D. K. MOHANTY | C.O . | COUR T NO. 6 | Order Dtd. 2022-10-12 | | WRIT BRAN CH-3 | (S ea t No - 28) |
| 6 5 2 | 8075 9/20 22 | 22.09 .2022 | BLAP L- 7437 /202 2 | B. R. MOHANTY | C.O . | COUR T NO. 17 | Order Dtd. 2022-09-21 | | | (S ea t No - 28) |
| 6 5 | 8076 0/20 | 22.09 .2022 | BLAP L- | LOKANATH SAHOO | C.O . | COUR T | Order Dtd. 2022-09-16 | | | (S ea |

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| 3 | 22 | | 5936 /202 2 | | | NO. 11 | | | | t No - 28) |
| 6 5 4 | 8076 1/20 22 | 22.09 .2022 | WP (C))- 3837 /202 2 | P. BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-21 | | | (S ea t No - 28) |
| 6 5 5 | 8076 2/20 22 | 22.09 .2022 | WP (C))- 3824 6/20 21 | A. K. SARANGI | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-19 | | | (S ea t No - 28) |
| 6 5 6 | 8076 3/20 22 | 22.09 .2022 | ABLA PL- 1190 5/20 22 | NIRANJAN HARICHANDAN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-09-22 | CRMI NAL MISC - 2 (BA IL- 2) | | (S ea t No - 9) |
| 6 5 7 | 8076 4/20 22 | 22.09 .2022 | WP (C))- 4679 /200 4 | M. BARAL | C.O . | COUR T NO. 20 | Order Dtd. 2022-09-21 | WRIT BRAN CH-8 | | (S ea t No - 41) |
| 6 5 8 | 8076 5/20 22 | 22.09 .2022 | OJC- 4493 /200 0 | SANGRAM DAS | C.O . | COUR T NO. 22 | Order Dtd. 2022-09-02 | | | (S ea t No - 41) |

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